

## Directorate of Planning , Statistics and Evaluation

<b>Action Taken Report on Announcements made in Budget Speech 2023-24</b>			
Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
<b>PLANNING, STATISTICS AND EVALUATION</b>			
1	Establishment of "Swayampurna Goa Board".	The Swayampurna Goa Board has been constituted and notified vide No: DPSE/III/CSGB/310/ 2023/2536 dated 09/01/2024.	Implemented/completed
2	To make SDG Dashboard functional in this financial year.	The Dashboard is being prepared by NIC Goa Unit	Process Initiated and to be Completed in the Year 2023-24
3	Implementation of Central Sector and Central Sponsored Schemes.	It is a continuous process. Regular monitoring is done by this Directorate. Creation of CSS cell is approved by the Government	Implemented/completed
<b>FINANCE</b>			
4	To Create Inter Departmental Statistical Data Hub and Data Analytic Cell.	Data Analysis cell has been constituted.	Implemented/completed
5	Implement a total online solution for release of various subsidies to the beneficiaries.	5 schemes have already been covered for transfer of subsidies directly to farmers through GEL e-Krishi portal.	Implemented/completed
6	Eliminate cash handling in the Departments/ Corporations, by adopting both online as well as offline digital payment methods.	MoU has been signed with PayTM for promoting different modes of digital payments.	implemented/completed
7	Rolling out "Mukhya Mantri Saral Pagar Yojana" scheme for Government employees.	The scheme has already been rolled out and has been implemented successfully in some Departments.	Implemented/completed
8	Re-introduce "Mukhya Mantri Modified Interest Rebate Scheme".	Scheme has been implemented and notified on 15/05/2023.	Implemented/completed
9	To start Insurance cell for DDSSY.	Insurance Cell for DDSSY beneficiaries has already been started by Goa Medical College.	Implemented/completed
10	To extend loans to IT start ups through CMRY scheme without any Government Guarantor.	Notification for New CMRY scheme including above criteria has been issue on 8th December 2023.	Implemented/completed

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<b>GENERAL ADMINISTRATION DEPARTMENT</b>			
11	Outsourcing of non-managerial staff, real-time grant utilisation monitoring mechanism, increasing the scope of activities etc. in Government Corporations /Autonomous bodies.	Process Initiated	Process Initiated and to be Completed after March 2024
12	Revamp the current medical reimbursement scheme for Government Employees	Process Initiated	Process Initiated and to be Completed after March 2024
<b>GOA MEDICAL COLLEGE</b>			
13	Establishing of Generic Jan Aushadhi Kendra at GMC Campus.	One shop in the Yatri Niwas, GMC is allotted for Establishing of Generic Jan Aushadhi Kendra at GMC Campus, where in it is sent to PWD for fixing of rent as per current rate.	Implemented/compl eted
14	Strengthening of Goa Antibiotics at GMC.	Annual tender for Goa Medical College and hospital was floated and finalized and approved by the Government of Goa in the year 2023-24 which is still valid hence necessary process preferential purchase of medicine from M/s Goa Antibiotic & Pharmaceutical Ltd can be initiated before floating next annual tender.	Implemented/compl eted
15	To construct a new Blood Bank Block.	Administrative approval of the Government is obtained and same is forwarded to Public Health Department to obtain Financial approval of the Government, reply awaited.	Process Initiated and to be Completed after March 2024
16	Construction of Respiratory Medicine Hospital (TB & Chest) at Goa Medical College.	In principle approval of the Government is conveyed for construction of 120 bedded Chest and TB Hospital at GMC for a budgetary estimates of Rs.157.30 Crores.	Process Initiated and to be Completed after March 2024

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17	To set up the cancer hospital on fastrack basis and at the moment to tie up with TATA Hospitals.	Government of Goa desire to build the State Cancer Institute instead of Tertiary Care Cancer Centre (TCCC). Revised plans/drawings by Tata Memorial Centre Team is approved by the Government. HSCC has been directed to go ahead with revised drawing approval and tendering process.	Process Initiated and to be Completed in the Year 2023-24
18	To build a new lecture hall to accommodate the increased number of students.	Construction of new lecture hall to accommodate the increased number of students i.e. capacity of 300 students (1 hall ) and 500 Capacity (1 hall) work is in progress and 40 % of the construction work is completed.	Process Initiated and to be Completed after March 2024
<b>HEALTH SERVICES</b>			
19	Introduce Mukhya Mantri Mediclaim Yojana where in to increase the income limit and claim limit to ` 8 lakh & ` 5 lakh respectively.	Draft notification submitted to Public Health Department vide letter no. DHS/Med/2023-24/110 dated 28/06/2023.	Process Initiated and to be Completed in the Year 2023-24

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20	To setup Nursing Colleges in both the Districts.	<p>1. Estimate for Rs. 1,11,36,28,794/- is received from GSIDC in respect of INE Bambolim towards Campus expansion at INE Bambolim Goa, Laboratory and Knowledge Centre and due to shortfall of funds during current financial year 2023-24 proposal has not been forwarded to Government. The funds are requested under supplementary.</p> <p>2. Government conveyed approval for setting up of Nursing College at Hospicio Hospital Margao (SGDH) and this section requested PWD to inspect the site and submit the estimate to this Directorate vide letter No DHS/PD/B/Const/INE –Hospicio/2023-24/333 dated 29/05/2023. and Letter No DHS/PD/B/Const/ INE –Hospicio/2023-24/817 dated 31/07/2023.</p> <p>3. The Executive Engineer requested Chief Architect vide letter No. PWD8-23/ASW-I/F.2002/2023-24/941 dated 09/08/2023 to submit detail plan/drawing for further necessary action in the matter.</p>	Process Initiated and to be Completed in the Year 2023-24
21	To set up ICU and Medical College in South Goa District Hospital.	<p>Medical College Under consideration with the Government.</p> <p><b>Setting up of ICU</b> at SGDH is approved and proposal for contractual appointment in the ICU has been accorded in the decision taken during the Cabinet meeting of the Council of Minister held on 10/01/2024. All required infrastructure and equipment are available. The recruitment of contractual staff for said ICU is in process.</p>	Process Initiated and to be Completed in the Year 2023-24
22	To launch the Goa Stroke Program under the National Center for Disease Control Programme.	The Goa Stroke Management training module is currently undergoing.	Process Initiated and to be Completed in the Year 2023-24

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23	Under the State Family Welfare Bureau, Autism Intervention Centers to be started in both the Districts of the State.	Setting up of Autism Intervention Centre has been accorded in the decision taken during the Cabinet meeting of the Council of Minister held on 10/01/2024 for contractual appointment of HR for Autism Intervention Centre at DEIC NGDH and SGDH	Process Initiated and to be Completed after March 2024
24	To launch early Childhood Development call centers targeting high risk pregnancies, severe anemia in pregnancy and children discharged from SNCU.	Early Childhood Development Call Center has started from 31/11/2023.	Implemented/completed
25	To complete the construction of 50-bedded AYUSH hospital in South Goa by December 2023.	68% construction completed.	Process Initiated and to be Completed in the Year 2023-24
26	To set up AYUSH Hospital in North Goa.	Raft & 11 number of Column footings concreting is done	Process Initiated and to be Completed after March 2024
27	CHC at Cacora - Curcholem to be completed by December 2023.	New Community Health Centre, Cacora Curcholem inaugurated on 02/01/2024.	Implemented/completed
28	New PHC building to be constructed at Cuncolim to be completed by December 2023.	Government have conveyed approval to relocate sub centre vide letter no.42/13/2023-I/PHD/1754 dated 21/12/2023. Estimate by GSIDC is under preparation.	Process Initiated and to be Completed after March 2024
29	New PHC building to be constructed at Candolim.	Government conveyed Administrative approval and expenditure sanction for Rs. 21,49,99,226/-	Process Initiated and to be Completed after March 2024

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30	Setting up Ophthalmic unit at CHC Sankhali.	As per the project "Andh Mukh Goa" regarding eradication of blindness throughout the state, Sankhalim Community Hospital, set up State of the Art " Ophthalmic Unit at CHC Sankhalim and Ophthalmic OT is made functional w.e.f 16th August 2023.	Implemented/completed
31	To appoint Surgeon, Gynaecologist, specialist in rural areas on contract basis under Directorate of Health Services.	Approval from Government is awaited.	Process Initiated and to be Completed in the Year 2023-24
<b>GOA DENTAL COLLEGE</b>			
32	To construct hostel building for Post Graduate (MDS) students of Goa Dental College and Hospital.	Work towards the construction of Hostel building is in progress.	Process Initiated and to be Completed after March 2024
<b>INSTITUTE OF PSYCHIATRY AND HUMAN BEHAVIOUR</b>			
33	To start Day Care Centre in IPHB Hospital -project to make the mentally ill self-sufficient and self-reliant by October 2023.	Financial progress is 85.91% Physical progress is 100% as on December 2023 The work on the project is ongoing.	Process Initiated and to be Completed in the Year 2023-24
<b>FOOD AND DRUGS ADMINISTRATION</b>			
34	To construct a spacious new building to have a food and drug laboratory to meet the requirements for accreditation of NABL and to house modern equipment for the analysis of food and drug samples.	Proposal is submitted to Public Health Department for obtaining Government approval to prepare drawing/design from Goa State Infrastructure Development Corporation Limited (GSIDC) for the construction work of spacious new building to have Food & Drugs Laboratory to meet requirement for N.A.B.L. Accreditation in the plot adjacent to our existing Administration Block belonging to this Directorate at Bambolim.	Process Initiated and to be Completed after March 2024

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35	To register more and more citizen as Food Safety Mitras.	As on 05/01/2024, Five citizens have registered to become Food Safety Mitras. Continuous awareness is being done so that more and more citizens enroll to become Food Safety Mitras. It is a continuous process	Implemented/completed
<b>PUBLIC WORKS DEPARTMENT</b>			
36	To Complete the Construction of Zuari Bridge by December 2023.	Inaugurated on 22 Dec 2023	Implemented/completed
<b>Widening works</b>			
37	Four laning of existing Navelim to Cuncolim section of NH-66.	Job Sanction is awaited	Process Initiated and to be Completed after March 2024
38	Widening of NH 366 from Sada junction to Gate No. 1 of MPT.	Work is in progress	Process Initiated and to be Completed after March 2024
39	Balance work - Four lane NH-4A including construction of high level four lane new Khandepar Bridge.	The work is in progress and physical achievement is 15%	Process Initiated and to be Completed after March 2024
40	Four laning of existing Canacona bypass end (Mashem) to Pollem (Goa / Karnataka Border).	Land acquisition process is underway	Process Initiated and to be Completed after March 2024
41	Elevated Corridor Work : Construction of six lane Elevated Corridor in Porvorim including approaches.	LOA is issued to agency by MoRTH on 20/11/2023	Process Initiated and to be Completed after March 2024
<b>Land Acquisition</b>			
42	Land Acquisition Spill over work - Borim bypass.	3A is declared	Process Initiated and to be Completed in the Year 2023-24

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43	Land Acquisition for Four laning of NH-748.	1) Km.84/00 to 97/00:- 3D is declared on 22/09/23 2)Km.97/00 to Km.112/00:- In process of declaration of 3A 3) Km.112/00 to Km.118/00:- In process of declaration of 3D 4) Km.125/00 to Km.137/00 :- In process of declaration of 3D 5)Km.137/00 to Km.143/200:- 3D is declared and award is in process.	Process Initiated and to be Completed in the Year 2023-24
44	Land Acquisition for building (widening/four laning, etc.) Maintenance, Management and Operation of NH - 66) Cortalim-Toyota Showroom to start of Margao Western bypass Section.	LA process is underway	Process Initiated and to be Completed in the Year 2023-24
45	Land Acquisition for construction of Cuncolim Bypass.	Job sanction is awaited	Process Initiated and to be Completed in the Year 2023-24
46	Land Acquisition for four laning of NH-66 in Canacona.	LA is in process	Process Initiated and to be Completed in the Year 2023-24
	<b>Miscellaneous</b>		
47	Rehabilitation of culvert on NH-66.	Work is underway.	Process Initiated and to be Completed after March 2024
48	Construction of culvert on NH-66 Karaswada - Bambolim.	Work in progress , 4% work completed	Process Initiated and to be Completed in the Year 2023-24
49	Construction of Margao Western Bypass for NH-17 (New NH-66) from Wholesale Fish Market to Collectorate (South) & for merging of left out portion at Dramapur Village.	Project is dropped	PROJECT DROPPED
	<b>National Highway Projects</b>		
50	Four laning of Ponda to Bhoma section of NH-748 on EPC.	Proposed in Annual Plan of Ministry 2023-24.	Process Initiated and to be Completed after March 2024

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51	Four laning of existing Sanjeevani Sugar factory (Pilliem) – Khandepar on EPC Mode.	Proposed in Annual Plan of Ministry 2023-24.	Process Initiated and to be Completed after March 2024
52	Four laning of Anmod (Goa/Karnataka border) to Mollem section of NH-748.	Proposed in Annual Plan of Ministry 2023-24.	Process Initiated and to be Completed after March 2024
53	Construction of Foot over Bridge at Fulancho Khuris at Bambolim.	Proposal is forwarded for Government approval sanction.	Process Initiated and to be Completed after March 2024
54	Four laning of NH-66 Cortalim, Nagoa – Verna Section.	LA is in process	Process Initiated and to be Completed after March 2024
55	Four laning of NH-66 (Karmal Ghat).	-	Process Initiated and to be Completed after March 2024
56	Replacement of existing Old and masonry culverts.	Sanction letter is received by MORTH. Preparation of NIT in progress.	Process Initiated and to be Completed after March 2024
57	Strengthening to the existing riding surface between on NH-366.	Technical bidding under process	Process Initiated and to be Completed after March 2024
58	Construction of New Borim bridge.	Proposed in Annual Plan 2024-25.	Process Initiated and to be Completed after March 2024
59	Circle road to connect all entry points of the State.	Technical bidding under process	Process Initiated and to be Completed after March 2024
60	MLA Local Area Development Scheme.	<p><b><u>Canacona</u></b> -Total 5 works, 3 No of Works has been already tendered. 1 Nos of works has been accorded T.S and 1 work order issued</p> <p><b><u>Curchorem</u></b> -Total 6 works,5 works tendered, 1 work under preparation.</p> <p><b><u>Sanvordem</u></b> - 2 Nos of work tendered. 3 works (NOC from concerned land owner is awaited</p> <p><b><u>Sanquem</u></b> - 3 no of estimate is under scrutiny for Technical Sanction</p>	Implemented/completed

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61	Improvement of riding quality surface in all the Assembly Constituencies totaling to 1700 kms.	Works Division 2- Reinstatement with asphalt & hotmix works for the jobs awarded are scheduled to start shortly. (i) Improvement of internal roads by hotmixing & construction of drains in Village Panchayat Siridao Palem in St.Andre Constituency is completed.	Process Initiated and to be Completed in the Year 2023-24
62	Construction of single-span bridge for people visiting Paik-Dev Devasthan, Sanguem and Industrial Estate at Sanguem.	Alignment of proposed bridge is finalised. Land need to be acquired or procured. Estimate for Soil investigation prepared and is under scrutiny. Letter for appointment of consultant to carry out the design and estimation is processed.	Process Initiated and to be Completed after March 2024
<b>Road Projects</b>			
63	<u>Bicholim</u> -Construction of 4 lane bypass to Bicholim village.	Work is in progress. Physical progress 95%	Process Initiated and to be Completed in the Year 2023-24
64	<u>Cumbharjua</u> -Strengthening and improvement of riding quality from Divza circle to Old Goa & ring road around Old Goa.	Work completed and Assurance fulfilled.	Implemented/completed
65	<u>St. Andre</u> - Widening of Nauxim Bambolim Siridao road in St. Andre Constituency.	Dy. Collector has been requested to expedite balance land acquisition. Work shall be restarted soon. Handing over of land is still awaited.	Process Initiated and to be Completed after March 2024
66	<u>Sanvordem</u> - Strengthening of Codli Davkond Bridge to Tisk Sanvordem Junction.	Work Order issued on 17th February 2023 and the work is in progress.	Process Initiated and to be Completed after March 2024
67	<u>Mapusa</u> - Widening and Improvement of MDR from Gandhi Circle to Bodgeswar.	Work is tendered. Expenditure Sanction is awaited. Also L.A Estimate is under procession for according T.S.	Process Initiated and to be Completed after March 2024
68	<u>Bicholim</u> - Construction of Four Lane Assonora Bypass.	Financial bid is opened. File received from GSWB. Forwarded for expenditure sanction.	Process Initiated and to be Completed after March 2024

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69	<u>Thivim</u> - Improvement, widening and re-surfacing of road at Colvale to Our Lady of Victory Church junction.	Work is in progress, more than 25% work has been completed.	Process Initiated and to be Completed after March 2024
70	<u>Thivim</u> -Improvement, widening and re-surfacing of road from Our Lady of Victory Church Revora to Ozrim Mencurem junction at Pirna.	Work is in progress,7% work has been completed.	Process Initiated and to be Completed after March 2024
71	100 percent e-governance in the Public Works Department and all public related services through digital platforms only through "ONE APP ALL SERVICES".	File is under process for accord of expenditure sanction and targeted to complete the entire solution in this Financial Year	Process Initiated and to be Completed in the Year 2023-24
72	To prepare "Annual Action Plan" and implement on mission model to ensure minimum daily drinking water supply of 100 LPCD in rural areas and 150 LPCD in urban areas.	EOI is already invited by WD XII and RFP is being invited by PWD	Process Initiated and to be Completed in the Year 2023-24
73	To levy Green-cess for non-Goan Vehicles entering Goa.	Draft notification is already submitted to Transport Department and will be looked after by them	Process Initiated and to be Completed in the Year 2023-24
<b>Water Treatment Projects</b>			
74	Construction of 25 MLD Water Treatment Plant at Ganjem.	The work is presently under execution and in order to ensure faster execution of the project, the work is taken up in 4 parts and part C is completed. Land acquisition for the construction of MBRs is under process with Forest Department. Overall progress of the work is 91%. It is proposed to complete the project by 31 <sup>st</sup> Aug 2024 subject to clearance from the Forest Department.	Process Initiated and to be Completed after March 2024

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75	Construction of 15 MLD Water Treatment Plant at Chandel.	The work is presently under execution. In order to ensure faster execution of the project, the work is taken up in 2 parts. The plant is supplying 15 MLD of potable water. The work of 2nd plain sedimentation tank, 2nd CCT, 2 number of MBRs is remaining. The work is expected to be completed by May 2024.	Process Initiated and to be Completed after March 2024
76	Construction of 10 MLD Water Treatment Plant at Pale.	The work is completed. Assurance fulfilled.	Implemented/completed
77	Construction of 30 MLD Water Treatment Plant at Assonora.	The RCC foundation of Aerator, pump house, Chlorine house has been completed. The excavation of Rapid gravity sand filter is in progress. The work of pump house and chlorine house upto plinth level is in progress. The work is to be complete by Aug 2024.	Process Initiated and to be Completed after March 2024
78	Construction of 30 MLD Water Treatment Plant at Tuem.	The work is presently under execution and overall progress of the work is 8 %. The work is expected to be completed by December 2024.	Process Initiated and to be Completed after March 2024
79	5.6 MLD Pressure Filter at Siolim.	Overall progress of the work is 20 %. The work is expected to be completed by August 2024.	Process Initiated and to be Completed after March 2024
80	Improvement of W.S. in Agassaim in St. Andre Constituency.	Work is presently under execution and Overall progress of the work is 91%.	Process Initiated and to be Completed in the Year 2023-24
81	Improvement of W.S. in Cumbharjua Constituency.	The work is completed. Assurance fulfilled.	Implemented/completed
82	Augmentation of Collem Shigao Village Water in Dharbandora taluka.	The work is under execution. Probable date of completion is June 2024.	Process Initiated and to be Completed after March 2024
83	Supplying of water to left out areas in Sanguem Constituency.	The work is under execution and progress is 75%.	Process Initiated and to be Completed in the Year 2023-24

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84	15 MLD Water Treatment Plant at Pilerne.	The file is under process for Expenditure Sanction.	Process Initiated and to be Completed after March 2024
85	100 MLD Water Treatment Plant at Salaulim Shelpem.	The work order is issued on 22.11.2023 and work is expected to be completed by 30.11. 2025.	Process Initiated and to be Completed after March 2024
86	Construction of 15 MLD Water Treatment Plant at Morlem-Sattari.	The work is tendered; technical bidding is under process	Process Initiated and to be Completed after March 2024
87	Laying of 900 mm dia transmission main for improvement of WS in Mormugao Taluka.	The file is under process for Expenditure Sanction.	Process Initiated and to be Completed after March 2024
88	Design and Construction of 5 MLD at Gavnem Gaondongrim in Canacona Taluka.	Estimate under preparation; Land issue not sorted out for construction of proposed MBR. The matter is being pursued by Dy. Collector office, Canacona over land issue.	Process Initiated and to be Completed after March 2024
89	To repair and maintain all Government buildings through the Department of Public Works.	Budget Head for each Government Department is opened under Demand No 21 to undertake repairs and maintenance of all Government buildings through PWD funds.	Process Initiated and to be Completed after March 2024
90	Annex Block for Raj Bhavan at Donapaula.	Work order is issued and work is in progress & 10% Work is completed. Stipulated date of completion is 01.03.2024.	Process Initiated and to be Completed in the Year 2023-24
91	Construction of C-Type Quarters and Guest Room at Raj Bhavan Goa including (Electrical works).	Work is in progress and 65% of the work is completed. The likely date of completion is 31 <sup>st</sup> March 2024.	Process Initiated and to be Completed in the Year 2023-24
92	Proposed Divisional Office Building for P.W.D. at St. Inez Panaji- Goa.	Expenditure sanctioned received, Annexure I issued to Agency.	Process Initiated and to be Completed after March 2024
	<b>Sewerage Projects</b>		

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93	<p><u>Ponda &amp; Madkai</u> : Sewerage Scheme for Ponda Municipal area, Curti, Kavlem, Bandora in Ponda Taluka.</p>	<p>Kavelem - work of laying sewer network in Kavelem, Ponda is 99% completed and also road crossings are done for house sewer connections. Testing of Sewer network and rectification of leakages is in progress. Works of House sewer connections in Dhavli, Kapileshwari and Nilgiri Hills are awarded and are in progress. Curti 95% Sewer Network is laid and similarly 50% Sewer network is laid in Bandora.</p>	<p>Process Initiated and to be Completed in the Year 2023-24</p>
94	<p><u>Benaulim</u> : Sewerage Scheme for Colva and its surrounding areas.</p>	<p>Sewerage Network in Colva is 95% completed. Work of effluent disposal line is completed and alteration of Electro Mechanical works in STP is completed &amp; ready for commissioning. Release of House sewer connections in Colva is in progress and 100% road crossings are completed. Total 15 Domestic connections are released in Phase-I. 17 applications are received and release of connection is in progress.</p>	<p>Process Initiated and to be Completed in the Year 2023-24</p>

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95	<p><u>Navelim</u>: Sewerage Scheme for Navelim and its surrounding areas.</p>	<p>Around 95% Sewer network in Navelim is completed. 7 Nos of Pumping Station are required to be constructed in order to commission the network. Out of 7 Pumping Stations, 1 Pumping Station is ready for commissioning at Davorlim, 1 Nos of Pumping Station is under Construction. 5 Nos of Pumping Stations are tendered and All 5 Pumping Stations are awarded to M/s Creative EntrepreneursLLP with time period of 270 days for execution of works. Agency has started mobilization of manpower and machinery on site.</p>	<p>Process Initiated and to be Completed in the Year 2023-24</p>
96	<p><u>Fatorda</u> &amp; <u>Margao</u>: Rehabilitation of North Trunk Main.</p>	<p>Total Length of North Trunk Main is 7.2 Kms. It starts from Arlem Circle and passes through Ambaji., Near Presentation School, Infront of District Hospital &amp; District Collectorate, KTC Bus Stand, Old Market Circle, via Ring road Comba, Damodar College, Khareband and upto STP at Shirvodem. Out of 7.2 kms 3.5 Kms Stretch from Old Market Circle to STP at Shirvodem is commissioned. Stretch from Presentation school to Old Market Circle of 1.9 kms length is in commissioning Stage. With Respect to Last stretch from Arlem Circle to Presentation school, around 70 mts sewer line laying and construction of 17 manholes are balance. Same are targeted for completion by 30th November 2023 and entire balance stretch of North Main is expected to be commissioned by December 2023</p>	<p>Process Initiated and to be Completed in the Year 2023-24</p>

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97	<p><u>Taleigao</u>: Sewerage Scheme for Taleigao and its surrounding areas.</p>	<p>The work of Taleigao and left out areas was handed over to this office by PWD amounting to Rs. 42.00 Cr. It included 9 Kms of Sewer network and 4 pumping stations. Accordingly 3 works for laying sewer network were tendered in first instance and awarded. Presently 8.50 Kms network is laid.</p> <p>Land Acquisition / procurement for construction Pumping Station is being pursued with local representatives. Construction of One Pumping Station out of four is completed. NOC for 2 Pumping Station are made available and Estimate is under preparation. The Land for construction of balance One Pumping Station is yet to be finalized, once land is finalized &amp; NOC for land is made available, work will be tendered. Targeted date of tendering is by December 2023.</p>	<p>Process Initiated and to be Completed after March 2024</p>
98	<p><u>Porvorim</u>: Sewerage Scheme for Porvorim and its surrounding areas.</p>	<p>40 Kms Sewer network is already laid. Work of STP has been started and presently foundation of Basin is completed. Similarly the laying of Trunk main as per revised STP location are in progress.</p> <p>Around 4 Kms of Sewer Network (Trunk Main) and 140 Manholes are balance &amp; work is in progress. Simultaneously work of Providing House Sewer Connections are being planned and taken up in Phased Manner in order to commission the laid network. The expected date of completion &amp; commissioning of project is December 2025.</p>	<p>Process Initiated and to be Completed after March 2024</p>

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99	<u>Curchorem</u> : Sewerage Scheme for Curchorem Municipal area and surrounding areas.	Presently laying of 33.68 Kms sewer line with construction of 886 manholes is completed & nearly 1.765 Kms of Sewer line is balance to be laid with Construction of 70 Manholes. The expected date of completion of ongoing work is 31 <sup>st</sup> December 2024. The land for construction of STP is procured by SIDCGL & work for STP will be tendered. Work of PMC for STP is awarded to M/s OPT Engineers Pvt. Ltd. Further the work of Construction of STP will require 18 months for completion after issue of work order.	Process Initiated and to be Completed after March 2024
100	<u>Curtorim</u> : Providing connections for Apartment and individual houses from Housing Board, Gogol and Math Gramastha and surrounding area in Curtorim Constituency.	Work is completed	Implemented/completed
101	<u>Curtorim</u> : Providing connections for Apartment and individual houses from Anuradha Apartment to Shree Gajanan Maharaja Math & and surrounding area in Curtorim Constituency.	94 % is completed.	Process Initiated and to be Completed in the Year 2023-24
102	<u>Taleigao</u> : Implementation Sewerage scheme for Taleigao, Dona Paula and Caranzalem to be completed by March 2024.	Phase-III 98% of work completed & likely date of completion is 24.11.2024. Phase-IV 96% completed & likely date of completion is 31.12.2024. Work for construction of pumping station is in progress.	Process Initiated and to be Completed after March 2024
103	<u>Taleigao</u> : Implementation of sewerage scheme for Taleigao, Dona Paula and Caranzalem to be completed by October 2023.	Phase-II (Part-III) 99% of work completed .Work of compound wall is completed ; commissioning of transformer is in progress and likely date of completion of work is 28.2.2024	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
104	<u>Panaji</u> : Extension of sewerlines to left out areas at Campal.	96% of work completed. Fixing of pumps and screens for the pump house is completed. Balance minor works are in progress & likely date of completion is 28.2.2024	Process Initiated and to be Completed in the Year 2023-24
105	<u>Curchorem</u> : Sewerage Scheme for Curchorem and its Surrounding areas in Quepem Taluka.	Presently laying of 33.68 Kms sewer line with construction of 886 manholes is completed & nearly 1.765 Kms of Sewer line is balance to be laid with Construction of 70 Manholes. The expected date of completion of ongoing work is 31 <sup>st</sup> December 2024. The land for construction of STP is procured by SIDCGL & work for STP will be tendered. Work of PMC for STP is awarded to M/s OPT Engineers Pvt.Ltd. Further the work of Construction of STP will require 18 months for completion after issue of work order.	Process Initiated and to be Completed after March 2024
106	<u>Ponda</u> : Providing House Sewer Connections in Ponda Municipal area.	80% Road crossings are done for House sewer connection and kept ready. Release of House sewer connections will be taken up after trial runs of STP are completed. Release of House Connections is expected to start from December 2023 after completion of infiltration tests of Network and trial runs of STP.	Process Initiated and to be Completed in the Year 2023-24
107	<u>Kavelem</u> : Providing House Sewer Connections in Kavelem area.	80% Road crossings are done for House sewer connection and sewer connections are being released in Dhavali area. Release of House sewer connections at balance areas will be taken up after in phased manner. Release of House Connections of balance areas is expected to start from December 2023 after completion of infiltration tests of Network in Ponda City area.	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
108	<u>Navelim</u> : Providing House Sewer Connections in Navelim area.	60% Road crossings are done for House sewer connection and kept ready. Release of House sewer connections will be taken up after completion of Pumping Station is phased manner areawise from March 2024 onwards.	Process Initiated and to be Completed after March 2024
109	<u>Navelim</u> :Construction of 5 Pumping Station in Navelim Constituency.	5 Nos of Pumping Stations are tendered and all 5 Pumping Stations are awarded to M/s Creative Entrepreneurs LLP. Work has started for all 5 pumping Stations and expected to be completed by 31st May 2024.	Process Initiated and to be Completed after March 2024
110	<u>Ponda</u> : Construction of 8 MLD STP at Curti.	Work order for construction of 8 MLD was issued in year 2016. Irrevocable NOC's are obtained from Owner as well as tenants and Land is being Procured for construction of STP at Curti. However, work could not be started due to the objections from local residents for construction of STP at proposed location. Time period for construction of STP is 18 months from start of work.	Process Initiated and to be Completed after March 2024
111	<u>Madkai</u> : Construction of 15 MLD STP at Undir Bandora.	Land is procured for construction of STP at Undir, Bandora. However objections from the local residents are observed for construction of STP at proposed location. Presently work of site filling is tendered and work of construction of STP is yet to be tendered. Work of site filling is stopped due to objections from locals.	Process Initiated and to be Completed after March 2024
112	<u>Taleigao</u> : O&M of 15 MLD STP at Tonca, Caranzalem.	The file is under process for Expenditure Sanction.	Process Initiated and to be Completed after March 2024

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
113	<u>Panaji</u> : Maintenance of STP at Tonca.	40% of work of O&M of STP is completed & likely date of completion is 20.01.2025.	Process Initiated and to be Completed after March 2024
114	<u>Taleigao</u> : Construction of lifting Pumping Station Taleigao Constituency.	Four works of construction of Intermediate Pumping Station IP-3, IP-4, IP-9 & IP-11 are tendered. The file is under process for Expenditure Sanction.	Process Initiated and to be Completed after March 2024
<b>GOA STATE INFRASTRUCTURE DEVELOPMENT CORPORATION</b>			
115	Office Building for Directorate of Accounts at Porvorim.	Project Completed. Inaugurated on 10/11/2023.	Implemented/completed
116	Reconstruction of existing Building and additional construction of New Block of Fire Department, Panaji.	Work is in progress. Physical progress of work achieved till date is 78%.	Process Initiated and to be Completed in the Year 2023-24
117	Protection and restoration of Mandovi river coastline from Miramar circle to youth hostel and Kala Academy to ESG building.	Work is in progress. Physical progress 75%.	Process Initiated and to be Completed in the Year 2023-24
118	Construction of New Building for Goa Board of Secondary and Higher Secondary Education at Porvorim.	Project Completed	Implemented/completed
119	Reconstruction of Margao Government ITI and Government Multipurpose Higher Secondary School at Borda, Margao, Goa-Phase I.	Work is in progress. Physical progress 80%.	Process Initiated and to be Completed in the Year 2023-24
120	Construction of new Four lane bridge at Hodar in Curchorem.	Physical Progress achieved is 80% (2 lane of bridge is completed and opened for public)	Process Initiated and to be Completed in the Year 2023-24
121	Renovation of Ravindra Bhavan & construction of II nd phase of Ravindra Bhavan, Curchorem.	Physical Progress achieved is 83%.	Process Initiated and to be Completed in the Year 2023-24
122	Construction of a four lane bridge at Sanguem Town.	Physical Progress achieved is 65%.	Process Initiated and to be Completed after March 2024

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
123	Expansion and Upgradation of the infrastructure of Primary Health Centre, Sanguem.	Work in progress. Physical Progress achieved is 58.50%	Process Initiated and to be Completed in the Year 2023-24
124	Development work of Integrated Education School Complex at Cujira, Bambolim, Tiswadi, Goa.	Physical progress of work is 85%. Work is in progress.	Process Initiated and to be Completed in the Year 2023-24
125	Construction of bridge at Paikul, Sattari-Goa.	Project completed.	Implemented/completed
126	Freedom Fighters Memorial at Patradevi.	Physical progress of work is 55%.	Process Initiated and to be Completed in the Year 2023-24
127	Construction of Football Ground & Stadium including Community Hall at Verna.	Physical progress of work is 80%.	Process Initiated and to be Completed in the Year 2023-24
128	Construction of Joggers Park at Chicalim- II Phase.	Project completed	Implemented/completed
129	Construction of the Modern Fire Station at Valpoi.	Physical progress is 84%.	Process Initiated and to be Completed in the Year 2023-24
130	Construction of Bridge at Sonal Tar Sanvordem in Sattari Taluka.	Pre-tender activities in progress. Estimate under preparation.	Process Initiated and to be Completed after March 2024
131	Construction of Salvador Do Mundo- Chodan Bridge.	Land Acquisition process is in progress. All the Statutory approvals to be renewed. REIA study is in progress	Process Initiated and to be Completed after March 2024
132	Propose to lay the foundation stone for the tallest building "Prashaasan Staambh" which would house majority of the Government offices.	Consultant has been appointed and plans have been prepared and the process is under way for obtaining various Statutory Clearance.	Process Initiated and to be Completed after March 2024
133	Laying of foundation stone for the new Collectorate-North Building.	Process for appointing the Consultant is initiated.	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
<b>ELECTRICITY DEPARTMENT</b>			
134	Construction of 40 MVA substation at Mandrem.	Implemented, The project is completed and the substation is charged on 25/10/2023	Implemented/completed
135	Installation of 63 MVA power transformer and 220 KV power substation at Ponda.	The Work order has been placed. The transformer is under manufacturing and site works is in progress. The work is expected to be completed by end of March, 2024. Completion : 40%	Process Initiated and to be Completed in the Year 2023-24
136	Installation of transformer at 110 KV power substation at Verna.	The project is completed and the transformer is charged on 02/08/2023	Implemented/completed
137	Installation of 63 MVA power transformer at Tivim Substation.	The project is complete and the transformer was charged on 02/04/2023.	Implemented/completed
138	Setting of 40 MVA power substation at Tuem.	The work order has been placed and the work is expected to be completed by end of March, 2024. Completion : 60%.	Process Initiated and to be Completed in the Year 2023-24
139	Underground cabling for other important 33 KV and 11KV overhead feeder network.	35Nos. of projects for conversion of Overhead system to Underground cabling is in progress for 33KV, 11KV and LT system voltages. The projects will be completed by February, 2024.	Process Initiated and to be Completed in the Year 2023-24
140	Commissioning of 3 Nos. of 63 MVA, 220/33 KV Sub-Station at Verna along with the associated 220 KV line from Dharbandora to Verna.	The survey work for 220KV line from Dharbandora to Verna is in progress. Preliminary project report has been prepared under PFCCL. The revised estimate will be prepared after the survey. The project is expected to be completed by June, 2026	Process Initiated and to be Completed after March 2024
141	Commissioning of 3 Nos. of 63 MVA, 220/33 KV Sub-Station at Saligao.	The work order has been placed on 04/08/2023. The project is expected to be completed by December, 2024.	Process Initiated and to be Completed after March 2024

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
142	Work of erection of 2x10 MVA, 33/11 KV Sub-Station at Kavlem, Madkai.	Land acquisition for the proposed substation is in progress. The project is expected to be completed by March, 2025.	Process Initiated and to be Completed in the Year 2023-24
143	Installation of pre-paid smart meters along with smart metering.	The Smart Metering tender was Auto opened on 17/10/2023 with no bidders. The tender has been cancelled. The tender is re-floated on 06/11/2023. Auto opening of tender is on 05/12/2023.	Process Initiated and to be Completed after March 2024
<b>NEW AND RENEWABLE ENERGY</b>			
144	To Formulate "Green Goa Policy, 2023".	MoU has been signed with Satlaj Jal Vidyut Nigam (SJVN) for installation of 300MW capacity..	Process Initiated and to be Completed in the Year 2023-24
145	Propose to setup solar power generation of capacity upto 300 MW.	Process have been initiated for pilot project with Pradeep Phosphate Ltd.	Process Initiated and to be Completed in the Year 2023-24
146	To set pilot project for generation of Green Hydrogen and its derivatives like Green ammonia etc in collaboration with top technological institute such as IIT, Goa and BITS Goa.	Proposed pre-feasibility study with expert agency for decarbonization solution which will benefit State and generate additional revenue sources, generate employment opportunities increasing green cover and increase in net zero transition at no financial cost to State.	Process Initiated and to be Completed after March 2024
147	To make Goa a Carbon Credit Capital of the nation.	proposed pre-feasibility study with expert agency for decarbonization solution which will benefit State and generate additional revenue sources, generate employment opportunities increasing green cover and increase in net zero transition at no financial cost to State.	Process Initiated and to be Completed after March 2024
148	To provide an additional incentive of 20% for setting up "Biogas plants" in the State.	Revised scheme with 20% enhanced subsidy submitted for approval of the Government.	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
149	To re-launch the EV subsidy scheme this year.	Revised EV scheme is submitted for Government approval.	Process Initiated and to be Completed in the Year 2023-24
150	Implementation of PM-KUSUM” scheme	Scheme is sent for revalidation	Process Initiated and to be Completed in the Year 2023-24
151	Solar dryer for Fishermen and Agriculture	The GEDA is in process of formulating to provide subsidy for solar driers	Process Initiated and to be Completed in the Year 2023-24
152	To operationalize 40 tonne biomass briquette plant in Saligao, Bardez Goa by May 2023.	Trial operations of the plant have commenced.	Process Initiated and to be Completed in the Year 2023-24
153	To start a 40 tonne biomass briquette plant in South Goa by April 2024.	The file has been prepared and submitted for approval. File no. 1/216/GEDA/2023-24	Process Initiated and to be Completed in the Year 2023-24
154	To install Solar Power plant on PPP basis on all roof tops of Government Departments buildings, Government school/college buildings, Police stations, Fire Stations, Sports complexes, Kadamba Transport Corporation bus stands and all Government market complexes.	Data of the availability of rooftop area have been received from all Government Departments. Now in process for hiring the consultant to carry out the site feasibility survey and DPR.	Process Initiated and to be Completed in the Year 2023-24
<b>WATER RESOURCES</b>			
<b>Projects in Mhadei Basin</b>			
155	At Nirankal having an average storage capacity of 11.21 MCM.	Survey is in Progress	Process Initiated and to be Completed in the Year 2023-24
156	At Cajumol having an average storage capacity of 4 MCM.	Survey is in Progress	Process Initiated and to be Completed in the Year 2023-24
157	At Tatodi having an average storage capacity of 5.7 MCM.	Soil investigation in progress	Process Initiated and to be Completed in the Year 2023-24
158	Rejuvenation of 150 nos. water bodies to be completed by March 2023 under “Amrit Sarovar” mission.	completed	Implemented/compl eted

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
159	To ensure uninterrupted water supply to the North Goa District by harvesting 75 lakhs cubic meter of water to supply 250 MLD of raw water.	Soil investigation in progress. worked tendered.	Process Initiated and to be Completed in the Year 2023-24
160	“Centre of Excellence” to promote scientific studies on the data generated and to prepare a mathematical model centre of excellence is planned at Margao.	Process initiated	Process Initiated and to be Completed in the Year 2023-24
161	Installation of State Water Informatics System at Sinchai Bhavan Porvorim, to provide real time data on the water availability and its distribution in the State.	Process is initiated and to be completed by 2023-24.	Process Initiated and to be Completed in the Year 2023-24
162	Under River Rejuvenation Programme, River Sal and Mapusa to be desilted.	Process initiated and works are in progress.	Process Initiated and to be Completed in the Year 2023-24
163	Damaged embankment will be restored at River Sal and Mapusa in the second phase under River Rejuvenation Programme.	The work is initiated and will be completed by end of 2023-24.	Process Initiated and to be Completed after March 2024
164	National Cyclone Risk mitigation project II to be completed by April 2023.	90% of work completed. Balance work will be completed by end of year 2023-24.	Process Initiated and to be Completed in the Year 2023-24
165	Inter - State Tillari Irrigation project by April 2023.	Project is declared completed as on 31/03/2023 and conveyed to Central Water Commission, Bangalore vide letter dated 08/05/2023.	Implemented/completed
166	Lift Irrigation Scheme at Malkarne by May 2023.	The Scheme is completed and inaugurated on 22/03/2023.	Implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
167	Lift Irrigation scheme at Mopa village by March 2023.	Completed and commissioned.	Implemented/completed
168	Construction of Box Conduit canal at Quepem and Paroda by May 2023.	Work has commenced and 95% work is completed.	Process Initiated and to be Completed in the Year 2023-24
169	Use of mining pit water for irrigation in Bicholim and Sattari taluka by April 2023.	The work is completed.	Implemented/completed
170	Construction of Flood water pumping system for Mala area in Panjim.	Completed	Implemented/completed
171	Development of St Inez nallah for flood control, drainage and water quality improvement by May 2023.	90% of the work is completed.	Process Initiated and to be Completed in the Year 2023-24
<b>TRANSPORT</b>			
172	Implement "Mhaji Bus Yojana" through Kadamba Transport Corporation.	Mhaji Bus Yojana has been implemented from 17th August 2023.	Implemented/completed
173	Unique sticker to be affixed on vehicles of tourist entering the State at the Border for their comfortable movement across the State.	In view of road accidents particularly due to drunk driving, Matter is being examined for such system.	Process Initiated and to be Completed in the Year 2023-24
174	To incentivize the public transport operators for replacing their old vehicles with electric/CNG fuel-based on the lines of vehicle scrapping policy of Government of India.	Scrapping Policy of State published. Tax waiver and tax concession notifications issued.	Implemented/completed
175	To implement a prepaid card-based ticketing system in Kadamba Corporation on all its routes.	Kadamba implemented mobile ticketing from 1st April 2023 through paytm and from 8th September 2023 ticketing app activated on Goa Miles	Implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
176	48 new Electric buses to be operational by June 2023.	Tendering process of 50 buses in progress & will be completed by December 2023. File will be send for ESG approval.	Process Initiated and to be Completed in the Year 2023-24
177	To increase the income limit of the scheme "The Goa State Interim Compensation to Road Accident Victims, 2020" to enhance its coverage.	The scheme is under amendment and the file is submitted to Finance Department for approval.	Process Initiated and to be Completed in the Year 2023-24
178	To provide new 1,000 taxi vehicles to the taxi operators with zero investment, under "Goenkar Taxi Patrao Scheme" by June 2023.	No action needed. Initiative of Cab Aggregator M/S Frota Miles (Goa Miles). 91 taxi vehicles have been provided to the taxi operators	Implemented/completed
179	To check violations through remote enforcement.	Implemented w.e.f. 01/06/2023	Implemented/completed
180	To introduce an "Intelligent Transport Management System".	Integration of all KTCL buses done and live tracking can be done on mobile app , Goa Miles done on mobile app from 8th September 2023. The app is developed with Goa miles to get tourist footfall connected to KTCL buses	Implemented/completed
<b>CAPTAIN OF PORTS &amp; RIVER NAVIGATION</b>			
181	Dredging of the upstream river to further enhance the efficiency and scope of navigation in the hinterland areas.	1)Study under Process. 2) Area/Location to be Finalise	Process Initiated and to be Completed after March 2024

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
182	Registration/renewal of vessels and collection of taxes/fares etc through online mode.	Registration/Renewal of Watersports boats has been developed by M/s Goa Electronics Ltd. under the e-District Project and launched on Goa- online portal w.e.f. 04/09/2023. Further, to the above, a letter is also being sent to IT department to develop and launch various other services provided by the Department on the Goa Online Portal for the benefit of general public.	Process Initiated and to be Completed in the Year 2023-24
183	To acquire five modern designed ro-ro ferries.	E-tender for operating 2 Ro-Ro ferryboats have been opened and processed for approval of Government and further Expenditure sanction. Another two new ferryboats will be ready by end of January 2024.	Process Initiated and to be Completed in the Year 2023-24
<b>SPORTS AND YOUTH AFFAIRS</b>			
184	To Organize National Games.	Implemented	Implemented/compl eted
185	To establish the Goa State Youth Commission.	Is in the process of drafting the Goa State Youth Commission Act.	Process Initiated and to be Completed in the Year 2023-24
186	Booking of sports facilities through online mode by May 2023.	Initially departments has installed Paytm boxes at all 12 Talukas and also in Head Offices to receive booking charges. Software for booking online is being undertaken.	Process Initiated and to be Completed in the Year 2023-24
187	To complete 18 minor and major projects in 2023-24.	All projects were completed and Goa hosted the 37th National Games in October to November 2023	Implemented/compl eted
188	Deputation of players for obtaining Diploma in Coaching through National Institute of Sports	4 Candidate applied but they were not selected at NSNIS Patiala.	Implemented/compl eted

<b>Sr. No</b>	<b>Budget Announcements</b>	<b>Action taken</b>	<b>Status</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
189	Enhancement in the pattern of assistance of Goa Football Development Council	The Enhancement in the Pattern of Assistance from Rs. 500.00 lakhs to Rs. 600.00 lakhs.	Implemented/completed
190	Financial assistance to the various Sports Associations to appoint good Coaches as required.	Financial assistance is provided by SAG to the State Association to appoint coaches as required.	Implemented/completed
191	Regular Government Job to sportsperson who wins Gold Medal or National Award of the Central Government at National and International level.	The Department is in process of formation of scheme to appoint regular Government job to sportsperson for the medal winners at National and International level	Process Initiated and to be Completed in the Year 2023-24
192	To appoint 150 physical education teachers on cluster basis in 800 primary schools on contract basis.	Administrative approval has been obtained to appoint qualified Physical Education Teachers in Govt Primary Schools. A proposal was moved to Administrative Reforms Department (ARD) for consideration of hiring of 150 PE Teachers on contract basis. the proposal was returned back by ARD Department seeking clarification from Department. the same was re-submitted with clarification. File has been returned by ARD for re-submission.	Process Initiated and to be Completed in the Year 2023-24
<b>PANCHAYATS</b>			
193	Increase honorarium of the Sarpanch, Deputy Sarpanch and Panch from Rs.6,000 to Rs. 8,000, Rs.4,500 to Rs. 6,500 and Rs. 3,500 to Rs. 5,500 respectively.	For increase in salary of Panchayat Elected Representatives is under submission to the Government, is with Law Department.	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
194	To implement a mechanism through which the Salaries will be credited at the end of every month to each Panch member.	A proposal from various Banks is received. Proposal of Yes Bank was forwarded to the Government for approval. Presently other banks proposals are also being assessed.	Process Initiated and to be Completed in the Year 2023-24
195	To set up fully equipped Zilla Bhawans in both the Districts.	North Goa Zilla Panchayat is in the process of verification of land at Karaswada to construct North Goa Zilla Panchayat Bhavan. South Goa Zilla Panchayat is in the process of identifying land for South ZP Bhavan and proposal for land is already forwarded to Education Department for allotment of land.	Process Initiated and to be Completed after March 2024
196	Implementation of GIS based monitoring system for works to avoid duplication of work.	Meeting with Department of Information & Technology has already been conducted and Department of DOIT is in process of developing the GIS based system and necessary data for development has been provided by this Directorate.	Process Initiated and to be Completed in the Year 2023-24
197	Grant allocation to Panchayats to be made Online.	The proposal from various Banks is received. Presently Axis bank, Yes bank, IndusInd Bank, HDFC Bank, SBI Banks proposal are being assessed.	Process Initiated and to be Completed in the Year 2023-24
<b>RURAL DEVELOPMENT</b>			
198	Propose "Mukhya Mantri Annapurna Yojana" Canteens under Government Departments and Institutions are intended to be allowed to operate under the scheme.	The scheme is notified on 5 <sup>th</sup> October 2023 and the process of empanelment of SHGs is ongoing. Till date 25 SHGs are being empanelled.	Implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
199	To form 150 Self Help Groups & 25 Village Organizations for the year 2023-24 & create sustainable livelihood opportunities for the rural poor.	162 SHGs & 07 Village Organizations have been formed. Organized SARAS exhibition from 30th November 2023 to 11th December 2023.	Implemented/completed
200	To support 475 entrepreneurs in 2023-24 under Pradhan Mantri Formalisation of Micro Food Processing Enterprises Scheme (PM-FME).	350 SHG Members have been sanctioned under PMFME Scheme by the Directorate of Industries, Trade and Commerce. And all 350 SHG members have completed one day training on PMFME at ICAR-CCARI, Old Goa.	Implemented/completed
201	To increase of assistance to Rs. 10,000 under Goa Grameen Urja Yojana (GGUY).	The file regarding the same has been returned from the Finance Department with observation . The file will be forwarded after compliance.	Process Initiated and to be Completed in the Year 2023-24
202	Workforce taken under MNREGA will be given wages as per Daily Wage rates of the State Government with the difference component fully being borne by the State Government.	The requisite approval for increase of wage rate of Rs.407/- per day has been received from the Finance Department. Communication with Ministry of Rural Development, New Delhi is in progress for implementation of the same. However Government approval for opening of new Bank account for the State share is awaited.	Process Initiated and to be Completed in the Year 2023-24
203	Propose to increase remuneration of the contractual staff working under MNREGA.	Remuneration to the contractual staff working under MGNREGA has been increased by 50% w.e.f. 28/04/2023.	Implemented/completed
204	Construction of 65 kms length road under Pradhan Mantri Gram Sadak Yojana. (PMGSY).	New consultancy tender is opened and file is sent for expenditure sanction. Work order will be issued after obtaining Expenditure Sanction.	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
205	Construction of "Goa Bazaar" to be fast tracked.	The consultant has submitted revised estimate and quotations. The same is to be technically sanctioned by Chief Engineer. Appointment of Chief Engineer is pending. The proposal is forwarded to Government. The PWD has proposed road widening for Merces Wadi road upto 15-20 meter width. NOC was asked from DRDA, however, this office is awaiting formal proposal & plans from PWD in order to take decision as this affects planning/design of Goa Bazar Project.	Process Initiated and to be Completed after March 2024
206	To train 750 candidates in various occupations and courses like food production, hospitality, home, travel and tourism, health care and assistance under "Deendayal Upadhyay Grameen Kaushalya Yojana" (DDU-GKY).	State has requested MoRD to visit Goa to orient State on 2.0 DDU-GKY Guidelines for starting DDU-GKY work. DDUGKY 2.0 Guidelines yet to introduce by MoRD hence waiting for guidelines. Basic orientation training on SAGARMALA, DDUGKY to 07 SRLM staff has been given by NIRDPR, Hyderabad & NABCONS, New Delhi.	Process Initiated and to be Completed in the Year 2023-24
207	Expand the Home-stay tourism pilot project run by SHG members at Talde, Dharbondora for more than 100 households in the neighboring villages.	The first step of detail survey has been completed in the village Talde along with the concept formation. 3 home stay has been started in the village of Talde and initiated the planning to involve other households in the tourism business. The design of tourism Common Service Centre is ready and the formation of VO is in process. Once the registration process is complete, the proposal will be sent through VO to the District Mineral Authority for funding.	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
<b>URBAN DEVELOPMENT</b>			
208	To prepare Master Plans for all Urban Local Bodies.	Valpoi & Ponda: Plans have been finalised and implementation of their respective component is underway. The project is financed by GSUDA through the IDMT scheme. Margao: Master Plan preparation is under process.	Process Initiated and to be Completed in the Year 2023-24
209	Master plan developed for Sankhali will be implemented expeditiously.	Sankhali: GSIDC has prepared the Master Plan and they have also taken up some works through their funds.	Process Initiated and to be Completed after March 2024
210	Rehabilitation of notified slum dwellers in urban areas of Margao, Mormugao and Panaji.	There are no notified slums in the State as on date.	Not initiated /Dropped
211	GIS Based Survey of all properties that are managed by Urban Local Bodies.	Work has commenced in Bicholim & Mapusa councils. As of now around 9000 structures have been identified in Bicholim and survey of the same is underway. In Mapusa Council, mapping of Municipal and ward wise boundaries is in progress.	Process Initiated and to be Completed in the Year 2023-24
212	Monetization of under utilised Ponda Municipal Council Market and also the construction of Ponda Municipal Council Building.	Monetization of under utilised Ponda Municipal Council Market : The shops/offices at said premises were auctioned. Most of the time the bid was single and therefore no approval was given by DMA for single bid. Till date 53 number of units are occupied.	Process Initiated and to be Completed after March 2024

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
<b>INDUSTRIES</b>			
213	Implementation of "Mukhya Mantri Saral Udyog Sahaya Yojana".	Goa Government has signed MOU with Credit Guarantee Fund Trust for Micro and Small Enterprises for implementation of "Mukhya Mantri Saral Udyog Sahaya Yojana". Proposal of Notification of the Scheme is sent to the Government for approval.	Process Initiated and to be Completed in the Year 2023-24
214	Implementation of "Mukhya Mantri Godhan Yojana"- to promote products from cowdung and cow urine.	GSBB has conducted a meeting with various stakeholders involved in manufacturing of Gomutra, Gomay and other value added products and took inputs to prepare a scheme regarding the same. Preparation of a scheme is under process.	Process Initiated and to be Completed after March 2024
215	Under the one umbrella scheme of the Industry Policy, implementation of 7 schemes for manufacturing industries.	Incentives to 43 Beneficiaries have been disbursed amounting to Rs.2.40 cr under Umbrella Scheme till date.	Implemented/completed
216	Disburse Employment Subsidy for Cashew Industry	This Directorate has already received application from Cashew Units. The Task Force Committee has recommended some amendment in the scheme.	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
<b>HANDICRAFTS, TEXTILE &amp; COIR</b>			
217	To encourage Kunbi handloom weavers who are trained and skilled in Kunbi handloom saree and Kunbi handloom school weaving, stipend to be paid to Handloom Weavers at the rate of Rs.210 per day.	20 trained Handloom weavers have been provided with dedicated handlooms in their own locality at the centres of the Department and these weavers have commenced weaving of Handloom Kunbi Shawls and Sarees. These skilled Handloom weavers who would be weaving Kunbi Sarees/Kunbi Shawls are being paid stipend at the rate of Rs-210/- per day. A elaborate, detailed scheme is being formulated to cover about 100 Handloom weavers to produce the Kunbi Shawls and Kunbi Sarees.	Implemented/completed
218	To manufacture specially designed machinery like handicrafts, tools and equipment.	Drawings, Designs and Models of the tools, equipments, machinery have been supplied to the Local Chari Artisans and they have been urged to fabricate custom designed machinery and tools required by weavers and artisans. Designer of the Department is continuously providing required design support to the Chari artisans who have started preparing prototype of the products being manufactured to serve the needs of the Artisans / weavers of Goa.	Implemented/completed
219	Goa Haat Project will also house the "Unity Mall" .	Work has been tendered	Process Initiated and to be Completed after March 2024
<b>MINES &amp; GEOLOGY</b>			
220	e-auction of 25 mining blocks.	Auctioning of 9 mining block in 1 <sup>st</sup> and 2 <sup>nd</sup> NIT has been completed and prefer bidders have been given Letter of Intent. Process for 3 <sup>rd</sup> NIT is ongoing.	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
221	Auction of dump area outside mining blocks.	Government of Goa has notified dump policy dated 13 <sup>th</sup> September 2023 for handling and auctioning of various dumps located in different locations in the State of Goa. Dump Profile study to auction and handling of dump is in process.	Process Initiated and to be Completed in the Year 2023-24
<b>INFORMATION TECHNOLOGY</b>			
222	Make all the Government offices paperless by introducing "e-Office" software.	Process Initiated	Process Initiated and to be Completed after March 2024
223	To lay fibre network across the State to provide high speed connectivity under "Har Ghar Fibre".	Process Initiated	Process Initiated and to be Completed after March 2024
224	The Goa Industrial Growth and Investment Promotion Policy".	Implemented	Implemented/completed
225	Production Linked Incentive Scheme.	Implemented	Implemented/completed
226	To provide a collateral-free term loan at nominal interest rates through E.D.C. Ltd to set up common Service Centre at village level.	The Government desires to recognize village level entrepreneurs (VLEs) who are delivering citizens services at the door steps of citizens. To provide adequate infrastructure and digitally enable the VLEs, the government desires to provide them with a collateral-free term loan of Rs. 2 Lakhs. In this regards EDC has amended Chief Minister Rojgar Yojana Scheme (CMRY) in order to provide term loans to the VLEs.	Implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
227	"Sea Hubs" Model at 12 locations across the State.	Presently there are 3 Beach Co-Working spaces/ Sea Hubs namely Morjim, Benaulim/Colva and Ashvem have been identified. Department is in process of identifying remaining 9 locations. A. Morjim - 1. Proposal is approved by the GSWB 2. File is submitted for re-allotting the work for M/s. ITG instead of M/s. GITDC B. Benaulim - Proposal is rejected by the GSWB as identified area is already allotted to some other party by GTDC 2. Project is shifted to Colva Beach, however decision on utilization of the same plan for the new site and other associated approvals is required to be taken. C. Ashvem - Proposal to be resubmitted to the GSWB, taking into account the existing structures erected by GTDC and its usages along with the proposed co-working space.	Process Initiated and to be Completed after March 2024
<b>FOREST DEPARTMENT</b>			
228	To do plantation of fruit bearing trees in 700 Ha of land.	Plantation work completed	Implemented/completed
229	To create new Eco- Tourism spots in hinterland areas.	The proposal for creation of four eco tourism sites was submitted to national authority CAMPA , MoEF under Annual Plan of Operation for 2023-24 but the same has not been approved by national CAMPA authority. However ecotourism sites in the form of walkway, and Nature Interpretation Centre is being developed at Chorao and Cotigao under State plan.	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
230	To set up open air Nature Interpretation Centre at Chorao.	Administrative approval is taken and after tendering financial approval of the Government is taken for construction of nature interpretation centre at Chorao. Further formalities like taking NOC from other Department is in process.	Process Initiated and to be Completed in the Year 2023-24
231	Bondla Zoological Park- revamping/ renovation.	Master plan of Bondla zoo has already been approved by Central Zoo Authority, MoEF, Government of India . Creation of enclosures, refabrication and rejuvenation of existing enclosures will be carried out as per Central Zoo Authority Master Plan .various works have already been identified and are in progress and for few other works , preparations of estimates, planning , designing is already been carried out in coordination with PWD, these works will be carried out immediately after administrative/ Financial approval of the Government.	Process Initiated and to be Completed after March 2024
<b>ENVIRONMENT &amp; CLIMATE CHANGE</b>			
232	To complete Coastal Zone Management Plan, 2019 by December 2023.	The preparation of draft Coastal Zone Management Plan 2019 for the State of Goa as per the provisions of Coastal Regulation Zone (CRZ) Notification, 2019, has been awarded to the Director, National Centre for Earth Science Studies, Ullor Akkulam Road, Thiruvananthapurani, Kerala for an amount of Rs.85.84 lakhs including GST . Work is under process.	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
233	Online processing of forms in Goa Coastal Zone Authority.	Online processing forms in GCZMA the MoEF&CC has launched Parivesh 2.0 portal for online processing of all CRZ clearances for all SCZMAs. The same platform will be used by GCZMA to process forms online and GCZMA in the process of adopting and implementing the same for state of Goa.	Implemented/completed
234	To set up third centre under 'Go-Van' by December 2023.	To set up third Centre "Go-Van'. The e-tendering process for selection of civil contractors for setting up of Ten Multi Producer Processing Centre's in North and South Goa approved under District Mineral Foundation (Trust) by repairing, restoration, fabrication, other civil, electrical and related works has been initiated by the Goa State Biodiversity Board (GSBB) the last date of the online application & submission is 03/07/2023 up to 15.00 hrs. The restoration work will be executed once the contractor is selected through e-tender and on issue of work order by GSBB.	Process Initiated and to be Completed in the Year 2023-24
235	Sand Motor technology to prevent sand erosion in Goa.	The mail sent to M/s Deltares seeking suitable dates for the site visit along with details of the Scientist / Officials who would visit Goa to assess the possibility of implementation of Sand Motor Technology to control erosion in Goa. The reply is awaiting.	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
236	To set up Floating real time Water quality Monitoring System in Mandovi river.	1. Enquiry letter has been sent to various approved suppliers of Real Time Water Quality Monitoring Systems to explore latest technology and available options. 2. Additionally the Board has issued Addendum i.e. Partial modification in consent to operate issued under section 25/26 of the Water (Prevention and Control of Pollution) Act, 1974 and under section 21 of Water (Prevention and the Control of Pollution Act, 1981 and Authorization / Renewal of under Rule 6 (i) of the Hazardous and Other wastes (Management & transboundary movement) amended rules 2018 in the orders issued to various Casinos in operation in the Mandovi River with the following condition: The unit has to install Real-Time Water Quality Monitoring System (RTWQMS) for Rivers in consultation with GSPCB.	Process Initiated and to be Completed in the Year 2023-24
237	To measure Sound Level Mapping in coastal areas.	The GSPCB has invited tenders for Noise Mapping in the State of Goa. The Scrutiny / Comparative statement of the technical Bid is in process.	Process Initiated and to be Completed in the Year 2023-24
<b>LABOUR &amp; EMPLOYMENT</b>			
238	Implementation of Fixed Term Employment for employees hired for short period.	Necessary action is being taken, to implement the above by insisting the employer's to comply the same.	Implemented/completed
239	To provide "Unorganised Sector Management System".	Regarding Unorganised sector Management System, an initiative has been planned, prepared and is submitted to the Government for administrative approval.	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
240	Online Portal for easy registration for labourers and a unified database and to provide Labour cards.	The same has been prepared and is submitted to the Government for administrative approval.	Process Initiated and to be Completed in the Year 2023-24
<b>FACTORIES &amp; BOILERS</b>			
241	To amend the relevant provisions of the Factories act, 1948 to stop discrimination against women workers in factories in the context of employment opportunities so as to enable women to work in factories from 7 pm to 6 am.	Completed, The Factories (Goa Amendment) Act, 2019 has been notified and published in Official Gazette Extra Ordinary No. 3 Series 1 No. 2 dated 18/04/2023.	Implemented/completed
242	Upgrade the Industrial Hygiene Laboratory and the Industrial Health Laboratory.	With regards to Upgradation of Industrial Health Laboratory, the tender was floated twice on 28/09/2022 & 25/01/2023 for "Supply & Installation of X-Ray machine for Industrial Health Mobile Clinic" and same has been cancelled as all the bidders are technically not qualified.	Process Initiated and to be Completed after March 2024
243	To train at least 3000 workers on industrial safety and health.	In Process	Process Initiated and to be Completed in the Year 2023-24
<b>SKILL DEVELOPMENT &amp; ENTREPRENEURSHIP</b>			
244	Formulate "Chief Minister-Apprenticeship Policy".	"Chief Minister-Apprenticeship Policy" was formulated and notified vide notification No.3/1675/ATS/2023/GCMATS-GE/780 dated 20/06/2023	Implemented/completed
245	To implement "Chief Minister's Kaushalya Scheme".	Chief Minister's Kaushalya Path Scheme was launched on 24/04/2023 for implementing at all ITIs. 1 <sup>st</sup> meeting of all stake holders was conducted on 23/05/2023 to discuss introduction of courses as per demand of industry.	Implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
246	Upgradation of ITI's into "Centre of Excellences" through M/s Tata Technologies Ltd., five Government ITI's will be upgraded.	Memorandum of Association (MoA) has been exchanged with M/s Tata Technologies Ltd. on 15th July 2023. Escrow Account has been opened for transfer of funds by the Government. Administrative approval for construction of five Sheds for five ITIs has been conveyed to PWD for e-tendering.	Process Initiated and to be Completed in the Year 2023-24
247	To set up Tinkering Labs in five Government ITI's under the STRIVE Scheme.	Two Tinkering Labs i.e. one at ITI Cacora and other at ITI Farmagudi are set up. Remaining three Tinkering Labs will be initiated after receipt of balance funds from Government of India under STRIVE scheme.	Process Initiated and to be Completed in the Year 2023-24
248	Inaguration - New Block at ITI Panaji	New block at ITI Panaji has been inaugurated on 15th July 2023	Implemented/completed
<b>AGRICULTURE</b>			
249	To provide free seeds of Nachni/Ragi and One time assistance of Rs. 20,000/- per hectare to farmers.	1. 150 kg of Nachine seed has been provided to farmers for cultivating during Kharif season free of cost as seed minikit under scheme "Promoting Improved Technologies in Food Grain Crops". 2. The scheme " Sri-Anna cultivation of Millets has been approved by Government to provide one time assistance of Rs. 20,000/ha to farmers however yet to received the financial sanction of Finance Department	Implemented/completed
250	To implement "Mukhya Mantri – Pragat Krishi Yojana" for technological assistance.	Scheme is Formulated and approved by the Government and Notified in the Official Gazette Series I No.16 dated 20/07/2023.	Implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
251	To set up Pack House at Ponda.	A meeting with exporters was conducted to ascertain the feasibility of the project and Marketing Board in process of preparation of DPR to submit to APEDA	Process Initiated and to be Completed in the Year 2023-24
252	To implement "National Mission on Natural Farming".	Probable Annual Action Plan of Rs-175/- lakh in total is submitted to Government of India for approval	Process Initiated and to be Completed in the Year 2023-24
253	Increase in 'Assured Price for Agriculture Produce' Paddy Rs-22, Coconut Rs-15, Cashew Rs-150.	Scheme is amended and notified. Implementation is started . Sanctioning of cases received in 2023-24 is being done as per revised rates	Implemented/completed
254	To start the work of 'Centre of Excellence' project in 2023-24.	The fencing work is being undertaken on the site. Codal formalities for lively work completes.	Process Initiated and to be Completed in the Year 2023-24
255	Work of 11 khazan bands to be completed in 2023-24.	<p>1.)Strengthening to the bund "Kamrai Khazan" at Corjuem in Bardez Taluka- nearing completion</p> <p>2.)Strengthening to the bund protecting "Zua Khazan" at Aldona in Bardez. - nearing completion</p> <p>3.) Strengthening to the Bund "Irlem Bhailem Khazan"*( Bailo Cantor) part -I at Sancoale in Mormugao Taluka. Work in progress - work in progress</p> <p>4.) Reconstruction of "sluice gate and strengthening of bund Macazana and Carrain" in Chodan Tiswadi Taluka. - work in progress</p> <p>5.) Reconstruction of sluice gate of "Daclem Ordh" at Ilha-De-Rachol in Salcete Taluka. Work order issued, work not started .</p> <p>6.) Strengthening to the bund "Thorlim Devkadi Khazan" at Amona in Bicholim Taluka. - work in progress</p> <p>7.) Strengthening to the bund "Mandovi Cantor "of Dauji Ella Tenants Association at Dauji Ella in Tiswadi Taluka. -Nearing Completion</p> <p>8.) Reconstruction of Sluice gate and strengthening of "Mulakh khazan" Bund at Mayem in Bicholim Taluka. Work in progress.</p> <p>9.) Strengthening of "Diggi khazan bund"•at Narva in Bicholim Taluka. Work in progress.To be completed by 23-03-2024.</p> <p>10.) Reconstruction of sluice gate and strengthening to the bund "Khazan Santan" at Santan, Talaulim in Tiswadi Taluka. Work</p>	Process Initiated and to be Completed after March 2024

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
<b>ANIMAL HUSBANDRY &amp; VETERINARY SERVICES</b>			
256	Aim to achieve Rabies free State in India.	Goa State has been declared as Rabies controlled area in 2022-23 and to maintain the status and achieve Rabies free Goa, maintenance proposal -Phase-I is approved by the Government for three years i.e. from 2023 to 2026.	Implemented/completed
257	Mukhya Mantri Pashuseva Yojana with 24 X 7 animal ambulance facility.	Being a single tender Finance Department has sought clarification on the queries raised by them.	Process Initiated and to be Completed in the Year 2023-24
258	To conserve Local Breed of Cattle of Goa- "Gomantak Gosavardhan Scheme".	Government approval for the scheme is awaited.	Process Initiated and to be Completed in the Year 2023-24
259	Construction of Mollem Veterinary Dispensary.	90% work of Veterinary Dispensary has been completed. Approval from Government of Goa has been obtained and the file is sent to E.E. works Division XVI (B-C), PWD, Ponda Goa, for further Process.	Process Initiated and to be Completed in the Year 2023-24
260	Construction of Chicalim Veterinary Dispensary.	File submitted for obtaining construction license from Village Panchayat Chicalim. Construction license is awaited.	Process Initiated and to be Completed after March 2024
261	Construction of Veterinary Hospital at Mulgao.	Administrative approval from Government of Goa has been obtained and submitted to PWD to carry out further process of tendering.	Process Initiated and to be Completed after March 2024
262	To revamp the present Kamdhenu Scheme and formulate a new "Mukhya Mantri Sudharit Kamdhenu Scheme".	Scheme is Implemented on 13/07/2023	Implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
263	To implement an App-based procurement mechanism for Dairy animals.	The App based mechanism for procurement of Dairy animals has already started. The Department of Animal Husbandry & Veterinary Services is implementing through The Gratize Venture consulting service Pvt. Ltd. (Pashushala.com)	Implemented/completed
<b>FISHERIES</b>			
264	To set up "Marine Enforcement Wing"- to have strict vigil on illegal fishing at sea.	Proposal has been submitted for approval to Administrative Reforms Department for creation of post and is under process.	Process Initiated and to be Completed in the Year 2023-24
265	To upgrade Chapora Jetty.	The GSIDC has been requested to prepare DPR and detailed cost estimates.	Process Initiated and to be Completed in the Year 2023-24
266	To upgrade Cortalim Jetty.	M/s Madhav Kamat & Associates consultancy has been appointed by GSIDC for the reconstruction of Cortalim Jetty. DPR will be shortly submitted by the consultant appointed.	Process Initiated and to be Completed in the Year 2023-24
267	To set up 10 units of River cages.	24 units of River Cages have been set up at Curtorim, Batim and Akhada. (100% Achieved)	Implemented/completed
268	To support "Green Mussel" farming in the State.	Till date 40 units have been set up at Salcete and Tiswadi by 9 beneficiaries. (100% Achieved)	Implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
269	To set up an Aquatic Referral Lab at Department training centre at Old Goa.	PWD have submitted an estimate of the Civil work amounting to Rs. 282.88 lakhs. The same is being added in the DPR prepared by Central Marine Fisheries Research Institute (CMFRI), Kochi. The proposal was placed in SLAMC meeting and the DPR will be submitted to the Central Government for availing financial assistance under PMMSY scheme under Infrastructure and Post Harvest Management under sub-component Aquatic Referral Lab for Quality Testing and Disease Diagnostics.	Process Initiated and to be Completed in the Year 2023-24
270	To set up "Shrimp and Fish Fin Hatchery" at Benaulim through Public Private Partnership.	Central Marine Fisheries Research Institute (CMFRI) has submitted Draft Project Pre-feasibility report, as per the Terms of Reference of the contract for Technical Services for Pre-operational activities of a proposed Multi species Fish Hatchery at Benaulim and the same is under examination.	Process Initiated and to be Completed in the Year 2023-24
<b>SOCIAL WELFARE</b>			
271	To create a new Department "Department of Empowerment of Persons With Disabilities".	Department is created	Implemented/completed
272	Amendment in Dayanand Samajik Surakhsha Yojana.	The draft amendment of the scheme is approved by the Government and Department of Finance.	Implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
273	To construct Ambedkar Bhawan at Porvorim.	The Goa Housing Board allotted land admeasuring 2440.00 sq. mtr. in Survey No. 120/1 at Porvorim at the rate of Rs. 30,645.10 per sq. mtr. amounting to Rs. 7,47,74,044/- and requested to submit remittance of plot within 60 days. Accordingly, additional time is being sought from the Goa Housing Board to remit the consideration. The proposal for supplementary grants of Rs. 10 Cr. under the said budget head has been forwarded.	Process Initiated and to be Completed in the Year 2023-24
274	"Construction of Hostels for OBC Boys & Girls".	The applicant Goa University is not willing to accept the amount which is sanctioned by Ministry. However the applicant is asking additional funds to be sanctioned by the State Government, hence matter is taken with the Finance Department. Also received proposal for construction of Hostel for OBC boys and OBC girls from Sai Nursing Institute , Sankhalim Goa which is forwarded to Government of India for sanction.	Process Initiated and to be Completed in the Year 2023-24
275	Expedite sanction under Atal Asra Yojana.	The amendment was carried out and applications are sanctioned on the basis of House Tax receipt for the repair of existing house and power is allocated to Dy. Director, Social Welfare (North/South) to sanction the cases district wise. The total no of 864 applications sanctioned under Atal Asra Yojana amounting to Rs-12,96,000,00/- from April to June 2023. South Goa the total no. 1310 of applications sanctioned under Atal Asra Yojana amounting to Rs. 19,65,00000/- from April to June 2023.	Implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
276	"Mukya Mantri Sahayata Niddhi Scheme" for NGOs.	Draft Cabinet note of scheme is under submission to Government.	Process Initiated and to be Completed in the Year 2023-24
277	To Organise unique events for specially abled people.	International Purple fest Goa 2024 organised from 8th to 13th January 2024	Implemented/completed
<b>WOMEN &amp; CHILD DEVELOPMENT</b>			
278	Modernization of Anganwadis in the State.	all 1. 25 Proposals for construction of new modern Anganwadi Centres entirely from state funds forwarded to GSIDC and 6 proposals to PWD. Out of 25 proposals forward to GSIDC Department has received Technical Clearance Order from Town and Country Planning for construction of four Anganwadi Centre and other ones awaiting for Technical Clearance. 2. Revised joint guidelines issued in August, 2022 by the Ministry of Women and Child Development, Rural Development and Panchayati Raj for construction of Anganwadi Centres. 3. 06 Anganwadis will be forwarded to RDA to modernize the 06 Anganwadis under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) as per the revise guidelines, if construction costs covers within 12 lakhs. 4. 07 proposals forwarded to PWD for construction of Anganwadi Centres. Out of 07, 04 proposals of construction of Anganwadi Centres will be carried through Department of Mines and Geology under District Mineral Foundation by PWD.	Process Initiated and to be Completed after March 2024

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
279	Construction of One Stop Centre- under Nirbhaya fund.	Department had appointed Goa State Infrastructure Development Ltd., (GSIDC) as the Nodal Agency for construction of One Stop Centre at Survey No.83 of the Village Panchayat, Bambolim-Goa. The Goa State Infrastructure Development Ltd., (GSIDC) had submitted proposal of estimated of Rs.97,46,514.72/- As the estimate amount was on a higher side and a permanent One Stop Centre at North Goa District is required on urgent basis, Department invited proposal from another Nodal Agency ie. Public Works Division PWD has informed that the approximate cost for the proposed building amounting to Rs. 84,68,000/- and that the final cost/detail would be known only after the working drawings and detail estimates are prepared. The matter regarding the estimates being on a higher side for Construction of One Stop Centre was discussed during the VC on 20/01/2021. The Ministry had revised the cost norms of construction of One Stop Centre to Rs. 60 lakh, permission is granted to PWD. Now revised estimate is received for an amount of Rs. 17757500/- form PWD on 1/12/2023	Process Initiated and to be Completed after March 2024
<b>TRIBAL WELFARE</b>			
280	Reconstruction of Banastari market complex to be completed in this year.	Completed , Inaugurated on 24/08/2023	Implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
281	Construction of Freedom Fighter Museum at Farmagudi under the scheme "Support to Tribal Research Institute.	As per the reports of the sub Committee, 57 names of the Tribal Freedom Fighters were placed before the meeting of the Steering Committee held on 22nd August, 2023 wherein the Secretary, Tribal Welfare reiterated the members of the Steering Committee to visit the other States where there are museums on urgent basis to study the museums in order to prepare and finalise the DPR and content development of the Tribal Museum of Freedom Fighters of the State of Goa. As directed by the Secretary, Tribal Welfare, the team of experts from Goa who are members of Steering Committee has made study visit from 11th to 13th September 2023 in order to study the Tribal Freedom Fighter Museum as well as other museums situated at Ranchi, Jharkhand. The report of the same is prepared will be placed before the Steering Committee for approval on 8th November, 2023	Process Initiated and to be Completed after March 2024
<b>CO-OPERATION</b>			
282	Flat rate of fees for registration of Co-operative Housing society for transfer of land in their name.	Implemented on 26/04/2023 by issuance of Order No.35/4/216-RD/544 dated 26/04/2023 issued by Under secretary (Rev-I) Revenue Dept. lowering stamp duty and Notification No.8/90/2020-LD(Estt)/721 dated 26/04/2023 issued by Law dept. lowering registration fees.	Implemented/completed
283	Flat rate of fees for registration of small plots/ flats for individuals who have constructed their houses residing in flat for transfer of land in their name.	Implemented on 26/04/2023 by issuance of Order No.35/4/216-RD/544 dated 26/04/2023 issued by Under secretary (Rev-I) Revenue Dept. lowering stamp duty and Notification No.8/90/2020-LD(Estt)/721 dated 26/04/2023 issued by Law dept. lowering registration fees.	Implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
284	To launch an insurance scheme to protect depositor's money kept in Co-operative Credit Societies.	The required rules for framing the Deposit Protection Scheme have recently come into force w.e.f 22/06/2023 and now the scheme is being drafted to protect the interest of depositors as assured. The scheme will be implemented after the approval from the Finance Department.	Process Initiated and to be Completed in the Year 2023-24
<b>HIGHER EDUCATION</b>			
285	"Faculty Enrichment Internship Program".	The Government of Goa has initiated this "Faculty Enrichment Internship Program", where faculty from various institutions do internships at different institutions of national eminence including IITs, IIMs etc. This is a continuous development programme. In the 1st phase, two batches of FEIP have completed their internship at IIT Goa.	Implemented/completed
<b>TECHNICAL EDUCATION</b>			
286	To implement NEP in all the Technical Institutions in the State.	Modalities for implementing of NEP 2020 are submitted to Government for it's Consideration & decision is awaited. As regards to degree level Technical Education the affiliating Goa University is revising the curriculum.	Process Initiated and to be Completed in the Year 2023-24
287	Laying of foundation stone for new building for Goa College of Music.	Process is initiated	Process Initiated and to be Completed after March 2024
288	Laying of foundation stone for new building for Goa College of Architecture.	Design & Estimates for the building of Goa College of Architecture are prepared by GSIDC. The site location for the building will be finalized shortly and accordingly foundation stone will be laid. The relevant proposal are submitted to Government for appropriate decision.	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
289	Laying of foundation stone for new building for Goa College of Pharmacy.	Design & Estimates for the building of Goa College of Pharmacy are prepared by GSIDC. The site location for the building will be finalized shortly and accordingly foundation stone will be laid. The relevant proposal are submitted to Government for appropriate decision.	Process Initiated and to be Completed in the Year 2023-24
<b>SCHOOL EDUCATION</b>			
290	Streamline the scholarship disbursed to students belonging to SC, ST OBC, EWS, Divyang and other eligible through "Chief Minister Scholarship Portal".	In order to facilitate the maximum benefit of scholarships to a large number of students, the Government of Goa has launched 'CM Scholarship Portal' cmscholarship.goa.gov.in. this portal is a one-stop destination for applying, and availing the benefits of various scholarships offered by Union Government and State Government for Pre-Matric, Post-Matric, and other educational scholarships.	Implemented/completed
291	To implement a fully online salary disbursement scheme "Mukhya Mantri Gurudakshina Scheme".	Software by Iweb is under process.	Process Initiated and to be Completed in the Year 2023-24
292	"Desh Seva" oriented Curriculum to be introduced.	State Curriculum Framework committee is formed and order was issued. A committee will be formed to work out, the detail modalities for implementing Desh Seva Curriculum.	Process Initiated and to be Completed in the Year 2023-24
293	To implement "Mukhya Mantri Vashistha Guru Puraskar" scheme.	The approval of the Government is obtained for changing the name of State Awards to Teachers as "CM Vashistha Guru Puraskar". The teachers selected for "Mukhya Mantri Vashistha Guru Puraskar" will be felicitated on 5th September 2023	Implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
294	To Implement "Bhau Daji Lad School of Academic Excellence" scheme through an online school.	The interested agencies have given their presentation.	Process Initiated and to be Completed in the Year 2023-24
295	Scheme for Reimbursement of Goa Board Examination Fee of std. X and XII ST students.	File is under process of administrative approval	Process Initiated and to be Completed in the Year 2023-24
296	"Mukhya Mantri -Vidya Sahayay Yojana "Scheme is proposed to encourage community and public sector participation, in primary education.	Implemented w.e.f date of publication of notification in Official Gazette Series 1 No 18 dated 03/0/8/2023	Implemented/completed
297	Call upon desirous individuals, associations etc to adopt Govt. Schools under "Mhaji Shala" initiative.	The same is included in the scheme "Mukhya Mantri-Vidya Sahayay Yojana"	Implemented/completed
298	Pattern of Balrath Scheme to be modified to disburse remuneration on monthly basis to the Balrath Staff.	Revised Pattern of Assistance and Notification issued considering increasing remuneration of Drivers/Attendants.	Implemented/completed
299	Repairs/renovation of D. I. E. T. building.	Presently file is under movement with PWD (Bldg) for structural stability.	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
	<b>CIVIL SUPPLIES</b>		
300	Exercise of reviewing the allotment process of all ration cards.	This Department has weeded out ineligible Rations card from Ration Card Management Database System. The details of weeded out ineligible Rations card are as under:- A. 82,240 Ration Cards i.e. 665 AAY, 71,648 APL, 9,862 PHH and 65 ANP were temporarily suspended for not lifting of ration quota from August 2022 to January, 2023. B. 16,601 Ration Card holders have surrendered their Ration Cards on account of exceeding income of Rs. 5,00,000/- (Five Lakh) per annum. C. 3,832 Ration Card holders have migrated from one Scheme to another as per eligibility criteria i.e. Priority Household Ration Card (PHH) :- For general public Rs. 50,000/- per annum and for ST/SC Rs. 1,20,000/- per annum. Antyodaya Anna Yojana (AAY) :- As per data received from Rural Development Agency ( Data is fixed) Above Poverty Line (APL) :- Annual income not exceeding Rs. 5,00,000/- This Department carries out monthly exercise of weeding out Ration Cards beneficiaries for Deduplication occurrence and non seeding Aadhar number (with valid reason). As on date there are 23,980 Ration Card beneficiaries with non seeded Aadhar number in Ration Cards database who were informed through Press Note/ Public Notice frequently to submit their Aadhar Card to the respective Taluka Civil Supplies Office and failing which temporary deletion or suspension will be initiated. This Department has weeded	Process Initiated and to be Completed in the Year 2023-24
301	Green Ration Cards to all people desiring for identity purpose only.	This Department had proposed Green Ration Card for identity purpose to the Government. The ration card implementation is deferred till the Parivar Pehchan Patra issue is finalized by the Government.	Process Initiated and to be Completed after March 2024

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
302	Pink Ration Cards to Aantoday Anna Yojana and Priority Household.	Ministry of Consumer Affairs, Food & Public Distribution, Department of Food & Public Distribution, Krishi Bhawan, New Delhi has developed portal to facilitate filing of online applications for Ration Cards Services. This Department is in process of generating necessary awareness amongst prospective Ration Card beneficiaries to avail the online Ration Card Services through NFSA portal i.e. <a href="https://nfsa.gov.in">https://nfsa.gov.in</a> . The issuance of Ration Cards is a time bound i.e. within three working days. The inclusion/deletion/correction in name from Ration Card is done on same day.	Process Initiated and to be Completed in the Year 2023-24
<b>REVENUE</b>			
303	To notify new land rates as per market scenario.	Government has issued the Goa Stamp (Determination Of True Market value of Property) Amendment Rules, 2023. The data on Minimum Land Fixation rates awaited from both the Collectors. Reminder in this regard has been also issued.	Process Initiated and to be Completed in the Year 2023-24
304	To implement new initiatives such as provision in issuance of caste certificates for children of single mother, issuance of divergence certificate for deceased etc. along with simplifying the online renewal process for issuing caste certificate for OBC by limiting up to three documents, thereby benefiting the citizens applying for such services at large.	Implemented /Completed	Implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
305	To make e-stamping mandatory for all transactions above Rs 9,999 involving non-judicial stamp paper.	The proposal is processed for appointing SCHIL as Central Record keeping Agency and various issues of stamp vendors are being examined in details.	Process Initiated and to be Completed in the Year 2023-24
306	To strictly implement time-bound delivery of services pertaining to applications for conversion of use of land by suitably amending the conversion rules.	The Proposal is under examination and decision of the Government.	Process Initiated and to be Completed in the Year 2023-24
<b>SETTLEMENT &amp; LAND RECORDS</b>			
307	To roll out and up-grade the Property Register.	Process Initiated	Process Initiated and to be Completed in the Year 2023-24
308	Financial Institutions to be linked to Property Register.	Process Initiated	Process Initiated and to be Completed in the Year 2023-24
309	To link the Land Record of Rights with the Aadhar Number.	UIDAI is waiting for the Notification to be published by the State Government so as to provide an UPI for capturing of Aadhar card and to linking them to property register. The Draft policy guidelines have been sent to the Revenue Department for the purpose of issuing of Notification	Process Initiated and to be Completed in the Year 2023-24
310	To set up Modern Records Rooms for all the Talukas and development of mobile applications to locate and identify properties on a real time basis.	Letters sent to the PWD for taking up the work of installation of Modern Record Room in Pernem, Sattari and Bardez Taluka, estimates are awaited from the PWD as regards to other Talukas.	Process Initiated and to be Completed in the Year 2023-24
311	Scanning and cataloguing of all legacy records will be undertaken which are in Portuguese language through assistance from the Central Government.	The work of Scanning and cataloguing of all legacy records is already commenced and the same is carried out by the empanelled agency of ITG Goa.	Implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
<b>SCIENCE &amp; TECHNOLOGY AND WASTE MANAGEMENT</b>			
312	To regulate all the scrap yards operational in the State by making them to compulsorily register with Goa Waste Management Corporation (GWMC).	The GWMC has re-drafted the Goa Scrap Yard Recyclers Registration Policy, 2023. The draft policy has been examined by the Technical Team, Internal Auditor and Legal Retainer of GWMC. The draft policy is now to be placed in the upcoming Board meeting of GWMC.	Process Initiated and to be Completed in the Year 2023-24
313	To provide training, workshops and short-term courses with certifications in Waste Management for students, workers and officials in collaboration with Government Departments and other Institutions in the State.	The GWMC has moved file for amendment of the Goa Waste Management Act 2016 to form Goa Waste Management Institution which shall conduct training, workshops and short term courses with certifications in Waste Management for students, workers and officials in collaboration with Government Departments and other Institutions in the State. The Finance Department had raised some observations for which necessary submissions have been made to the Finance Department and further awaiting approval of Government.	Process Initiated and to be Completed in the Year 2023-24
314	Implement "Shri. Manohar Parrikar 'Yuva Shastradnya Puraskar ".	Manohar Parrikar Yuva Shastradnya Puraskar is notified.	Implemented/completed
315	E-Waste Management facility on PPP basis at Pissurlem to be completed by December 2023.	The GWMC has already awarded the work and necessary sub lease has been executed with the contractor. The contractor has started the work on site. Site clearing has been done. Construction of retaining wall and foundation work is in process.	Process Initiated and to be Completed after March 2024

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
<b>HOME DEPARTMENT</b>			
316	To notify new Rules for casino operation in the State under the Goa, Daman & Diu Public Gambling Act, 1976 to regulate the Casinos operating in the State.	Process is initiated	Process Initiated and to be Completed in the Year 2023-24
317	To make Goa Welfare Pension Scheme for Seafarers permanent in order to aid the seafarers.	Process is initiated	Process Initiated and to be Completed in the Year 2023-24
318	To launch a mobile app to report cases of extortion and threats.	For report of cases, Goa Police Portal and direct complaints at the Police Station are dealt with as per the law. Citizens can even file complaint or call 112 of ERSS.	Process Initiated and to be Completed in the Year 2023-24
319	New Goa Police Bill as per MHA model bill.	Police Department has forwarded draft Goa Police Bill 2024 to the Home Department , Secretariat, Porvorim for approval.	Process Initiated and to be Completed in the Year 2023-24
<b>FIRE AND EMERGENCY SERVICES</b>			
320	To enact the Model Draft Fire &Emergency Services Bill, 2023 shared by MHA.	The law Department has vetted the draft bill and the Government has requested the Office to submit the final draft of the bill for approval of Law Department, which is being submitted to the Government.	Process Initiated and to be Completed after March 2024
321	Expedite the work of Fire Station at Bicholim and Valpoi.	The Goa State Infrastructure Development Corporation Limited (GSIDC) has been entrusted the said work and the work is in progress.	Process Initiated and to be Completed after March 2024

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
322	To relocate Pernem Fire Station.	The department has identified Land at Maplem , near Petrol Pump , Pernem Goa at Survey No 186/16-A, admeasuring 9,325 sq. mtr which belongs to Tourism Development Corporation Ltd. In this Connection Department has requested Governmetn to Accord approval for the acquisition of land for setting up of Fire Station at Pernem and the reply is awaited.	Process Initiated and to be Completed after March 2024
323	Identify suitable land for construction of new Canacona Fire Station.	Process initiated	Process Initiated and to be Completed after March 2024
324	To procure 42 meters Turn Table Ladder for rescue operations in Super High Rise Buildings.	The Department has sought administrative approval of the Government for initiating E-Tendering process for fabrication and supply of One Number of 42 Mtrs. Turn Table Ladder/ 42 Mtrs. Aerial ladder platform along with equipments/ Accessories on suitable chassis. Department has furnished clarification to Government as regards to procurement of 42 mtrs Turn Table Ladder or 42 mtrs Aerial Ladder Platform	Process Initiated and to be Completed after March 2024
<b>INFORMATION AND PUBLICITY</b>			
325	To formulate new 'Entertainment Policy' through Entertainment Society of Goa (ESG).	Process Initiated	Process Initiated and to be Completed in the Year 2023-24
326	To formulate an "Advertisement Policy".	the Department is in the process to draft Advertisement Policy as per the budgetary speech 23-24.	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
327	To increase pension of Journalist to Rs- 10000/- under 'Goa State Journalist Welfare scheme'.	As per the Assurance given by the Hon'ble Chief Minister on the floor of the House, this Department amended the scheme Goa State Journalists Welfare Scheme and notified the same in the Official Gazette on June 01, 2023. The Pension to Journalist is enhanced from t Rs. 8500/- p.m. to Rs. 10,000/- p.m. The enhanced pension is also transferred through DBT to the accounts of the Pensioners w.e.f June 2023.	Implemented/completed
328	Formulate a scheme to give e-bikes to journalist.	the draft of the Scheme to give e-bike to Journalist is being prepared	Process Initiated and to be Completed in the Year 2023-24
329	To establish a "Patrakar Bhavan" in the new administrative building complex coming up in Patto, Panjim.	The Hon'ble Chief Minister during his Budget Speech for the year 2023-24 has assured that the Government will provide space for 'Patrakar Bhavan' for the use of Journalists in the proposed new Administrative Building at Patto Panaji accordingly this Department has put up a file for the approval of the Government so as Department may request GAD to earmarked the space for Patrakar Bhavan in new proposed Administrative Building at Patto Panaji	Process Initiated and to be Completed after March 2024
<b>ARCHIVES</b>			
330	To start a research fellowship scheme under the name of Archivist "Dr. Pandurang Pissurlekar".	The Scheme has been notified and has been published in the Official Gazette.	Implemented/completed
331	To implement "Mukhya Mantri Purabhilekh Prakashan Yevjan" for publishing research papers based on Archival Records.	The Scheme has been notified and published in official Gazette.	implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
332	To "Digitalize" Pages of invaluable records dating back to 1530 to preserve the records of the heritage of Goa for future generations.	The Government has administratively approved the proposal of Scanning and Digitization of Archival Records of this Department through Nodal Agency, Info Tech Corporation of Goa Ltd (ITG). For this project M/s e-qi Business Solutions Pvt. Ltd with consortium partner M/s Crystal Info Systems and Services, empanelled agencies of ITG has been selected by the Government vide U.O. No. 08 dated 25/04/2023. We have different types of records to the tune of 2,41,734 archival records amounting to 2.5 crore folios, we would like to digitize these records in a phased manner. In this connection, officials of ITG with empanelled agency visited Archives and studied different aspects of the archival records. ITG has been requested to submit the detailed proposal with estimates to be forwarded for expenditure sanction to Finance (EXP) Department. The estimates are awaited.	Process Initiated and to be Completed in the Year 2023-24
333	To get back our archival documents from Portugal and also other parts of India.	Administrative approval has been obtained for acquiring historical records from various other Archives. team has been constituted and they will acquire the records from Pune Archives, Kolhapur Archives, National Archives of India and Maharashtra State Archives, Mumbai.	Process Initiated and to be Completed in the Year 2023-24
<b>ARCHAEOLOGY</b>			
334	To renovate/redevelop the Sankhali fort.	Initiated. 65% of the work is completed. Final completion is expected to completed by May 2024	Process Initiated and to be Completed after March 2024
335	To renovate/redevelop the Corjuvem fort.	Initiated. 60% of the work is complete. Final completion is expected to completed by may 2024	Process Initiated and to be Completed after March 2024

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
336	To renovate the Cabo-de-Rama fort.	Initiated. Empanelment of Consultancy to take up consultancy at cab de rama Fort is in process.	Process Initiated and to be Completed after March 2024
337	To renovate Center for Art and Archaeology in Verna.	Initiated. The Department is in the process of Preparation of RFP for selection of Museologist	Process Initiated and to be Completed after March 2024
338	To develop Goa's old capital "Chandor" as a heritage village.	Initiated. The Department has initiated the process of selection of consultant to develop Goa's Old Capital "Chandor" as a heritage village.	Process Initiated and to be Completed after March 2024
339	Restoration of the famous fort at Farmagudi.	Fort of Farmagudi is not a Protected Site/ Monument under the Department of Archaeology. It is understood that the PWD through a consultant has prepared a DPR for the development of fort at Farmagudi. The Department has requested for the details from PWD.	Process Initiated and to be Completed after March 2024
340	Restoration of the temples demolished during Portuguese regime.	Initiated. The expert committee appointed to scrutinize and examine the application received for Restoration of the temples demolished during Portuguese regime has submitted their reports. Accordingly the Department of Archaeology has initiated the work of Saptakoteshwar temple at Diwar and Construction of Smarak Mandir at suitable site.	Process Initiated and to be Completed after March 2024
<b>ART &amp; CULTURE</b>			
341	Digitization of Kala Samman Scheme.	The development of online application forms for Service 1 has been completed and the training for staff has also been conducted.	Implemented/completed
342	Kala Academy to be completed.	The renovated building of Kala Academy, Goa was reopened on 10-11-2023 and is now open for the general public.	Implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
343	Complete Ravindra Bhavan at Canacona.	Presently, GSIDC has completed 78% of civil work of the said project.	Process Initiated and to be Completed in the Year 2023-24
344	Complete Ravindra Bhavan at Curchorem.	Presently, GSIDC has completed 84% of civil work of the IInd phase of the said project.	Process Initiated and to be Completed in the Year 2023-24
345	Construction of Rang bhoomi (Kala Ghar) in Priol Constituency.	The process of identification of suitable land is under process.	Process Initiated and to be Completed after March 2024
346	To start an Eco-friendly Green Library at Ponda.	The Building Plan is awaited from PWD.	Process Initiated and to be Completed after March 2024
347	To start well equipped library at Curchorem.	The required documents are being submitted for mutation process.	Process Initiated and to be Completed after March 2024
348	To prepare a taluka-wise directory of the artist in the field of arts and culture.	A meeting with the I.T. Department was held for the formulation of database of artists which was thoroughly discussed and they shall convey the further course of action to this Department.	Process Initiated and to be Completed after March 2024
349	To showcase our traditional art and cultural activities in other States under Ek Bharat , Shresth Bharat.	Process initiated but not finalized with other State.	Process Initiated and to be Completed in the Year 2023-24
<b>OFFICIAL LANGUAGE</b>			
350	To organize "World Konkani Conference" in year 2023-24 in the State.	Finance Department has approved proposal to conduct Vishwa Konkani Sammellan in Goa. Draft MOU is prepared and same is under final stage of signing.	Process Initiated and to be Completed in the Year 2023-24
351	To establish "Bhasha Sanshodhan Vibhag".	The Language Research Cell is already created and started functioning.	Implemented/completed
352	To implement "Amcho Gaon Amchi Parampara, Amcho Dayaz" scheme.	Scheme is approved and will be implemented shortly.	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
353	To print Official Gazette in Konkani language.	Proposal is under submission to empanelled the Panel of Translators.	Process Initiated and to be Completed in the Year 2023-24
354	To construct "Goem Bhasha Bhavan".	Proposal is under submission to the Government.	Process Initiated and to be Completed in the Year 2023-24
<b>TOURISM</b>			
355	To introduce 'Caravan Tours' in Goa.	Caravan Tourism Policy has been formulated and notified on 09/11/2023 in Official Gazette which will be valid for 3 years from the date of notification in the Official Gazette.	Implemented/completed
356	To form "Home-stay Policy".	The said policy has been notified in the Official Gazette on 14/12/2023 which will be valid for 5 years from the date of notification in the Official Gazette.	Implemented/completed
357	To construct State-of-the-art convention center of 1320 capacity at Panaji, Rua de Ourem under the Swadesh Darshan Scheme.	The Project "Development of Coastal Circuit II: Rua De Ourém Creek-Dona Paula-Colva- Benaulim in Goa" (Swadesh Darshan) was undertaken through (S.P.V.) G.T.,.D.C. Under this project, the construction of State-of-the-Art Convention Center at Rua de Ourém, Panaji on the land belonging to this Department with an estimated cost of Rs.84.90 Crores was undertaken.However, subsequently, the Department had floated tender towards Development, Operations & Maintenance of Convection Centre at Rua-de-Qurem Creek Side, Patto but since the Department is in receipt of single bid, the Empowered Committee has decided to cancel the current tender process.	Process Initiated and to be Completed after March 2024

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
358	To Promote Heli-tourism.	In order to explore the aviation avenues in the State as well as boosting the Heli Tourism Industry, this Department through the G.T.D.C. (S.P.V.) " Project Cell has constructed a Helipad under the Coastal Circuit II: Swadesh Darshan Scheme and later this Department has executed an Agreement of Leave & License with M/s. Soaring Aerospace Pvt. Ltd., Gurgaon towards Operations, management and maintenance of Helipad at Old Goa.	Implemented/completed
359	Construction of Wellness Mukkam Center and Eco-cottages to be set up on PPP mode at Anjunem in Sattari Taluka.	The tender Evaluation Committee on 08/07/2021 had approved the tender terms and conditions for the project "Development, Operations and Maintenance of Wellness Destination center and eco-cottages at Anjunem-Keri , Sattari Taluka Goa.	Process Initiated and to be Completed in the Year 2023-24
360	To renovate the World Class Jetty Terminal Building on the Santa Monica Jetty to handle boat tour activity along with ancillary tourist amenities.	PEB & Civil Works started. Certain NOC yet to be received from Government Offices.	Process Initiated and to be Completed after March 2024
361	To extend Santa Monica jetty to accommodate cruise vessels.	Proposal is being examined and considered	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
362	Development of Old Goa under PRASAD scheme of Gol.	DPR has been prepared and submitted to MOT on 6th March 2020. Project has been approved in Mission Directorate and CSMC. Work being tendered. Initially three sub works being taken up for tendering.1) Heritage Interpretation Centre- Tender opened, file being processed for acceptance. 2) Parking lot- Tender opened, file being processed for acceptance. 3)Pathway development-Tender opened, file being processed for acceptance.	Process Initiated and to be Completed after March 2024
<b>PUBLIC PRIVATE PARTNERSHIP</b>			
363	Redevelopment of Brittona maritime school as Centre of excellence.	LoA has been issued by Captain of Ports on 26 <sup>th</sup> December, 2023	Process Initiated and to be Completed in the Year 2023-24
364	Development of Truck Terminus at Dharbandora.	Process initiated , Land survey pending by SSSKL. SSSKL requested/ reminded to expedite land survey	Process Initiated and to be Completed after March 2024
365	Development of Government garage in Panaji.	DPPP has initiated project preparation steps and data compilation completed. Initial Project Concept prepared. Circuit house assessment has been carried out upon completion of National Games. Concept under preparation.	Process Initiated and to be Completed after March 2024
366	Development of Circuit house in Panaji.	Circuit house assessment has been carried out upon completion on National Games . Concept under preparation	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
367	Development of Convention Centre to be fast tracked.	Re-tendering process initiated on file and matter to be placed before Steering Committee	Process Initiated and to be Completed in the Year 2023-24
368	Explore opportunities to develop Theme Parks, Entertainment Parks, Adventure Tourism, etc in the State.	Land assessment for one Project proposal (edutainment park at Mandrem) carried out and site not found feasible	Process Initiated and to be Completed after March 2024
<b>LAW AND JUDICIARY</b>			
369	Work of District & Subordinates Court at Merces to be completed by May 2024.	The Construction of New District & Subordinate Court Complex at the cost of Rs. 125.84 Crores at Merces is in progress. The physical progress achieved is 74%	Process Initiated and to be completed after March 2024
<b>REGISTRATION DEPARTMENT</b>			
370	Mutation of documents under National Generic Document Registration System- where Sub Registrars can do mutation. To be implemented in all Sub Registrar Offices.	Mutation process in one to one cases implemented in all CRSR offices.	Implemented/compl eted
371	Implementing e-Notarial Deed.	Letter addressed to DITE&C for central funds assistance for digitization of Notary records on 22-05-2023. Meeting with officials of ITEG has been duly conducted & ITEG has shown willingness to take up the work of Digitization of Notary records maintained in CRSR offices. The department has addressed letter to DITE&C to take up the work under special central assistance for scanning and digitization of 10 lakh Notary records.	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
372	To digitize all the aspects pertaining to Notaries including appointment of Notaries, renewal of licenses, services provided by Notary etc.	Workflow submitted by ITG on role of State Registrar under Appointment of Notaries has been shared. US(Estt.) to verify work flow at their end: Not yet received Timelines: Once the workflow from Law department is received, the same will be forwarded to ITG for submission of techno-commercial proposal.	Process Initiated and to be Completed in the Year 2023-24
373	Issuance of Nil Encumbrance and Encumbrance Certificate shall be made available online.	Issued directions to all Sub Registrar offices to process applications	Implemented/completed
374	To digitize all documents registered since 1965 in phased manner and such data to be incorporated and ported in NGDRS system.	Letter addressed to DoIT for central funds assistance for digitization of records on 10-04-2023. Confirmation not yet received from ITEG. Meeting with officials of ITEG has been duly conducted & ITEG has shown willingness to take up the work of Digitization of documents maintained in CRSR offices under special central assistance	Process Initiated and to be Completed in the Year 2023-24
<b>PROVEDORIA</b>			
375	To set up 'Mukhya Mantri Matru Pitru Kalayan Kendra' for Senior Citizen Couples.	Project was initiated in December 2021 by GSIDC this project is upgradation of existing facility at Chinchinim South Goa, with capacity of 20 couples.	Implemented
<b>GOA HUMAN RESOURCE DEVELOPMENT CORPORATION</b>			
376	To extend the services of Goa Human Resource Development Corporation to private institutions.	Board of Director has approved the file. The advertisement will be published in the newspaper shortly	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
377	Reservation of 10% post for Security Guards and Housekeeping Staff who have completed at least three years of service in GHRDC under Uniform cadre like Police Constable, Forest Guard, Fire Fighter, Excise Guard.	Notification issued SERIES I No.17 dated 27/07/2023	Implemented/completed
378	Fee reimbursement up to Rs.10,000/- to staff of GHRDC willing to do correspondence course and study further.	Currently the scheme is under formulation.	Process Initiated and to be Completed after March 2024
379	To provide pension to all the eligible employees of GHRDC under the "Atal Pension Yojana".	GHRDC has tied up with Canara Bank to implement the scheme.	Process Initiated and to be Completed after March 2024
<b>GOA GAZETTEER DEPARTMENT</b>			
380	To carry out translation of several historical records related to Portuguese atrocities in Goa.	Translation of One more files related to freedom fighters from Portuguese to English is completed. Proof reading of the same is under process. Till date Out of Twenty (20) files undertaken for translation for the FY 2023-24, Ten(10) files are completed till date. translation of other files are in process.	Process Initiated and to be Completed after March 2024
<b>CIVIL AVIATION</b>			
381	Work completion of of 6 Lane Expressway connecting National Highway-66 and Manohar International Airport.	The work of construction of Six Lane Expressway connecting NH-66 at Manohar International Airport at Mopa was granted to M/s Ashoka Buildcom Limited by Public Works Limited, the estimated project cost is Rs. 769.41 crores (Inclusive of taxes), current physical progress of the project for the month of December, 2023 is 80.88%	Process Initiated and to be Completed in the Year 2023-24

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
<b>COMMERCIAL TAX</b>			
382	One time Settlement Scheme.	The Goa (Recovery of Arrears of Tax, Interest, Penalty, Other Dues through Settlement) Act, 2023 (Goa Act 34 of 2023), which has been passed by the Legislative Assembly of Goa on 07-08-2023 and assented to by the Governor of Goa on 05-09-2023, is published in the Official Gazette, Extraordinary no. 3, SERIES I No. 23, dated 08th September, 2023	Implemented/completed
383	To rationalise VAT on Natural Gas.	VAT Rate on Natural Gas rationalized vide Notification No.38/1/2017-Fin(R&C)/3536 dated 14/06/2023	Implemented/completed
384	A Special Task Force consisting of Officials of various Departments to ensure that no businesses in the State are running without registrations.	Proposal for constitution of team by Finance Department moved by this office vide Note dated:19/7/2023	Process Initiated and to be Completed in the Year 2023-24
<b>EXCISE</b>			
385	To reduce the excise duty on High End Liquor and marginally increase the duty on other categories of IMFL to shore up revenues.	Implemented	Implemented/completed
<b>INTERNATIONAL SUMMITS</b>			
386	Eight G-20 meetings will be held in Goa.	completed	Implemented/completed
387	Goa will be hosting Shanghai Cooperation Organization (SCO).	Completed	Implemented/completed

Sr. No	Budget Announcements	Action taken	Status
1	2	3	4
<b>PUBLIC GRIEVANCE</b>			
388	To set up "Mukhya Mantri 24x7 Helpline".	1) Approval regarding the appointment of Consultant has been granted by the Government. 2) Letter regarding the Office Space required for setting up of the "C.M. Helpline/Call Centre" has been already sent to General Administration Department vide letter No.1/5/100/Office Shifting/DPG/2023-24/1011 dated 12/12/2023.	Process Initiated and to be Completed after March 2024
389	Right of Citizens to Time bound Delivery of Public Services Act to be reviewed through an online portal.	1) Government has already given Administrative Approval for separate software module & separate Departmental hierarchy as per the Time Bound Services Delivery Act, 2013 in the State of Goa under E-governance (Goa Online website). 2) It is also approved that the handling of portal will be looked after either by General Administration Department (GAD) / Administrative Reforms Department (ARD).	Process Initiated and to be Completed after March 2024
<b>CHIEF MINISTER OFFICE</b>			
390	To make Chief Minister's Dashboard functional.	Work has been initiated. awaiting for launch of dashboard at the hand of CM.	Implemented/completed